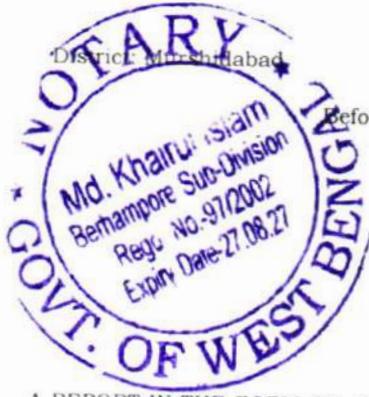




SERIAL 375 08 AUG 2024



Before the National Green Tribunal, Principal Bench, New Delhi

Original Application No. 200 of 2014

IA No. 340/2022, MA No. 872/2018

MA No. 875/2014 & MA No. 480/2018

In the matter of:

M. C. Mehta

...Applicant

Versus

Union of India & Ors

...Respondent(s)

A REPORT IN THE FORM OF AFFIDAVIT IN COMPLIANCE WITH THE SOLEMN ORDER OF HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI, DATED 21.02.2024

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Filed by

Madhumita Bhattacharjee

Advocate

For the State of West Bengal

LGF-1921, J Block, CR Park, New Delhi

D/2674/1999

Date : 09.08.2024

Place New Delhi

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Report in form of Affidavit by the Ex- Officio Chairman /District Magistrate and
Collector, District Ganga Protection Committee, Murshidabad (W.B.)

I, Rajarshi Mitra, son of Sri Manotosh Mitra, aged about 41 years, by faith-Hindu, by Nationality-Indian, by occupation-Service, presently working for gain as the District Magistrate & Collector and Ex- Officio Chairman, District Ganga Protection Committee, Murshidabad, PIN-742101, do hereby solemnly affirm and state as follows: -

1. That I am the District Magistrate and Collector and Ex- Officio Chairman, District Ganga Protection Committee, Murshidabad (W.B.), presently working for gain in Murshidabad Collectorate, Murshidabad, is well aware of the facts and circumstances of the present original application and I am filing this report in the form of affidavit.
2. That at the very outset, I humbly submit that I have and always had the highest regard to the majesty and dignity of this Hon'ble National Green Tribunal, Principal Bench, New Delhi and I have always acted in due compliance with the Solemn Order dated 25.09.2023 & Solemn Orders dated 24.11.2023 & 21.02.2024, in connection with O.A No. 200/2014, C.W.P No. 3727/1985 & I.A No. 340/2022 as passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi to the best of my ability.
3. That Hon'ble National Green Tribunal, passed an observation in the Solemn Order dated 25/09/2023 and 21/02/2024, that at the district level, District Magistrate is the Ex-Officio Chairman of the District Ganga Protection Committee which have been entrusted with certain vital responsibilities for preventing pollution in Ganga at the District level. Hence, at this stage, the Hon'ble National Green Tribunal, Principal Bench, New Delhi has directed the District Magistrate all (mainstream and tributaries) from where mainstream of river Ganga as also its tributaries flow in the State of West Bengal to submit their own separate reports on the issues noted above in respect of steps which have been taken by respective District Ganga Protection Committee for prevention and control of pollution of river Ganga in their respective areas.

That the earlier Affidavit, uploaded on 19.04.2024, was filed inadvertently and that should be ignored. I am praying for unconditional apology for such type of mistake.

4. That, the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide Solemn Order dated 24.11.2023 has directed each of the district to disclose information in respect to the following: -

- (a) Sewage,
- (b) Municipal Solid Waste Disposal.
- (c) Construction and Demolition waste.
- (d) Industrial Effluent Discharge.
- (e) Regulation of Flood Plain Zone.



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- (f) Bio Medical Waste.
(g) Mining.

5. That the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide Solemn Order dated 21.02.2024 has directed each of the district to disclose information in respect to the following: -

- (a) Timeline for achieving the target of 100% treatment of sewage generated per day and also the phase manner in which the target will be achieved.
(b) The manner and extent of utilization of funds received from NMCG and utilization of the amount credited in ring-fenced account.
(c) The steps which have been taken for demarcation of flood plain zones of River Ganga within the District.

6. That, there are 13 Blocks adjoining the River Ganga in the District of Murshidabad.

7. That, report as received from the Blocks namely, Berhampore, Beldanga - I, Beldanga - II, Msd - Jiaganj, Bhagawangola - I, Lalgola, Raghunathganj -I, Raghunathganj - II, Suti - I, Suti - II, Samserganj, Sagardighi, Farakka.

8. That as per direction of the Solemn Orders dated 24.11.2023 & 21.02.2024 of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, Report-in-Compliance under O.A No. 200/2014 is furnished below:

I. Sewage:

Sewage (Rural)

Name of the District :Murshidabad

Name of the Ganga Bordering Block : Bhagwangola-I/ Berhampore



Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Bhagwangola-I	Block : Berhampore
		a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	30,100 Ltr = 30.1 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	7700 Ltr = 7.7 KLD	18.2 KLD
c)	The number of sewage treatment plant existing and their capacity and capacity	8 no filter chamber, leech pit at commity level. Grey water	

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	utilization and mode of disposal in Ganga Bordering GP within the Block.	filtererd at Filter Chamber and then disposed in Ganga.	91 Community Leach Pit constructed so far for treatment in 7 ganga bordering GPs
d)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Fecal coliform which is emitted from Septic Tank is treated in Sewage Treatment Plant with the help of Leech Pit at Community Level.	Not approved component of SBM(G) for the rural area
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	As per approved DPR of GWM, the pending work will be finished within Dec 2024.	FSTP will be taken up under SBM (g) Phase-II
f)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Informed the concerned the head of Masjid Committee and Mosque Committee to treat Sewage waste through Soak Pit, Leech Pit.	Sufficient Leach Pits, Soak Pits are constructed to help discharged untreated effluent percolate and get absorbed
g)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water testing of river is required	Water testing of river is required.

II. **Rural Solid Waste disposal :**

a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	13.62 quintal	15 quintal
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	0.65 quintal	4-5 quintal treated in household level in the cattle feeding and compost pit. At no Solid waste management unit had been completed in the ganga bordering 7 GPs, centrally treatment in Nil so far.
c)	The gap in treatment of solid waste(in quintal).	12.97 quintal	10 quintal



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	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	0.5 quintal	No record, but the waste will be disposed when SWM unit become fully functional at the end of this year.
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Waste collected and treat in SWM unit. Plastic waste separated for PWM unit.	Waste collected and treat in SWM unit. Plastic waste separated for PWM unit.
	f)	Current status of dumping of solid waste with reference to location.	Solid waste store at SWM unit. 1)Malipara Mouza under Kuthirampur GP. 2) Lalitakuri Mouza under Sundarpur GP.	Solid waste store at SWM unit.in different Mouzas.
III.	Construction and Demolition waste :			
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	0.03 quintal	8.82 quintal
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Waste treated through SWM unit. Malipara Mouza under Kuthirampur GP & Lalitakuri Mouza under Sundarpur GP.	No such plant has been setup so far in the concerned areas
IV.	Industrial Effluent discharge :			
	a)	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga .	No such industrial unit discharging their effluent treated/ untreated in river Ganga and its tributaries.



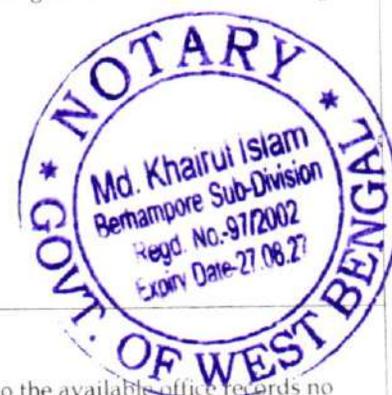
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b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise .	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise .
c) The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga.
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga
e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga. in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise.	There is no industries which is directly connected with the river Ganga. in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise.
V. Regulation of Flood Plain Zone :	(Report will be provided by the Irrigation Dept.)	



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	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified.	No flood plain zone relate with river ganga under this Block .
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure.	No such type of direct discharge of pollutants by the encroacher by the side of the river Ganga and its tributaries in the Block.
VI.	Bio medical waste :		
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.025 quintal	0.07 quintal
	b) The manner of its treatment and disposal.	The PHC handed over the waste to SNG organization and rest waste treated in Safety Pit.	Outsource for treatment and disposal
VII.	Mining:		
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	As per available office records no cases registered within a year as on date against illegal mining in the bed of river Ganga and its tributaries. As per the office records there is no report of mining in the course of river Ganga.
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable	According to the available office records no illegal mining in the flood plains in the Ganga has taken place within a year.	According to the available office records no illegal mining in the flood plains in the Ganga has taken place within a year.



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Sand Mining Management Guidelines 2016.		
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Sewage (Rural)

Name of the District :Murshidabad

Name of the Ganga Bordering Block : Beldanga-I/ Beldanga-II



Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Beldanga-I	Block : Beldanga-II
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	18 KLD	Liquid Sewage 160 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	9.2 KLD	130 KLD (This Block has no FSTP Treatment of sewage managed by soak PIT, Twine PIT, IHHL)
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	05 Filter Chamber, 160 Community Leach PIT, Leach PIT has been using for filtered gray water	This Block has no FSTP Treatment of Sewage Managed by soak PIT Leach PIT Kitchen Garden and agri usasge
d)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Not approved component of SBM(G) for the rural area	Not approved component of SBM(G) for the rural area
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	Not approved component of SBM(G) for the rural area	FSTP will be taken up under SBM (g) Phase-II
f)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Sufficient Leach Pits, Soak Pits are constructed to help discharged untreated effluent percolate and get absorbed	Sufficient Leach Pits, Soak Pits are constructed to help discharged untreated effluent percolate and get absorbed
	Water quality in river and its tributaries in abutting		

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g)	districts / towns in terms of faecal coliform (MPN/100ml)	Water testing of river is required	Water testing of river is required.
II. Rural Solid Waste disposal :			
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	8 quintal	Solid Waste 165 Qntl
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	7.2 quintal managed by house hold indigenous method and swm (segregation shade) unit in Mirzapur-I, Sujapur Kumarpur and Mahula-I G.P	135 Qntl
c)	The gap in treatment of solid waste(in quintal).	08 quintal	30 Qntl
d)	Legacy waste (in quintal) and the time bound plan to treat legacy waste.	1 quintal	No legacy waste is there
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	By Making BIO manure for fertility in .	Treated Waste is used as organic manure for agriculture.
f)	Current status of dumping of solid waste with reference to location.	Agriculture Land and make Wood for cooking. Mirzapur Village, Giridharipur Village, Majhyampur Village, Kumarpur Village and Mahula.	There is no dumping of solid waste at this Block




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III.	Construction and Demolition waste :		
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	1.8 quintal	Survey is being conducted.
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	At present no such plant set up in concern area	At present no such plant set up in concern area .
IV.	Industrial Effluent discharge :		
	a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga .	No such Industries exist in this Block which discharge sewage waste into the river of Ganga
	b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise. .	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise
	c) The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.


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	e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of industrial solid waste and manner of its treatment and disposal does not arise.	There is no industries which is directly connected with the river Ganga. in this Block that is why question of per day generation of industrial solid waste and manner of its treatment and disposal does not arise.
V.	Regulation of Flood Plain Zone :		
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	No such flood zone located with in the area	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	No such direct discharging unit or plant is located here.	Survey is being conducted to ascertain the actual figure.
VI.	Bio medical waste :		
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.12 Quintal	0.3 QUNTL.
	b) The manner of its treatment and disposal.	Collected from the Medical Hospital for disposal Accordingly	An Agency Namely Medicare Engaged to Dispose Off it.



VII.	Mining:		
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016. Management Guideline 2016	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.




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Sewage (Rural)

Name of the District :Murshidabad

Name of the Ganga Bordering Block : Suti-I/ Suti-II



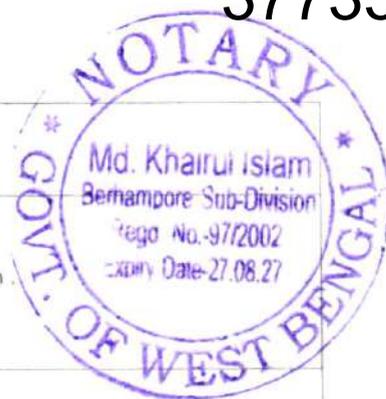
Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Suti -I	Block : Suti -II
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	WET FECES: 256 qntl : Liquid sewage: 284 KLD	4156.5 KLD (APPROX)
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	WET FECES:256 qntl: Liquid sewage: 284 KLD	4156.5 KLD (Approx) treated per day through drain end point treatment technology.
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	This Block has no FSTP Treatment of Sewage effected by twin pit of IHHLs/Septic Thank	38 nos. of leachpit at institutional level are there as sewage treatment plant.
d)	Quality of discharged treated sewage from each STP, particularly for faecal coliform	This Block Has no FSTP	STP is not an approved component under the programme of SBM(G) in rural area.
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	By March 2025, Sewage Treatment Plant will be put in place	No residual sewage treatment is required
f)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Sufficient Leach Pits, Soak Pits are constructed to help discharged untreated effluent percolate and get absorbed	Sufficient Leach Pits, Soak Pits are constructed to help discharged untreated effluent percolate and get absorbed
g)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water Facilitators collect water sample and the sample is tested in Laboratory regularly	BOD (Bio Chemical Oxygen Demand) & COD (Chemical Oxygen Demand) is being tested at the time of introduction of treatment technology before attributing in to the river.

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II.	Rural Solid Waste disposal :			
	a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	23.8 quintal	47.91 Qntl
	b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	5 Qntl approx.. at Ahiran Solid Waste Management (SWM) Unit	7.00 Qntl. Mainly non bio degradable managed per day through the Solid Waste Management unit
	c)	The gap in treatment of solid waste(in quintal).	Villagers are using dumping sites for Biodegradable waste at their respective HHs. We are working on full functionalisation of Ahiran SWM	Major Solid waste mainly bio-degradable waste managed at household level as food item for the cattle.
	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	No Legacy waste is lying; Legacy waste are carried by sanitation Workers by E carts and brought to SWM Unit and Segregated	No Legacy waste is lying; Legacy waste are carried by sanitation Workers by E carts and brought to SWM Unit and Segregated
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	1. Plastic Waste will be bailed/shredded by bailing / shredding machine. 2. By selling Plastic Bottles, Polythenes 3. Composting of Biodegradable Waste.	Recyclable waste transferred to the forward linkage. Non-recyclable units for land filling
	f)	Current status of dumping of solid waste with reference to location.	Dumped at Ahiran SWM Unit.	Recyclable product is being sold to Local rag pickers from the HH. Rest waste collecting from the HH for further process by the Local Government/Panchayat.

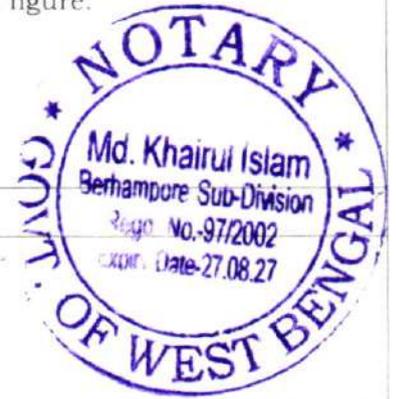



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III.	Construction and Demolition waste :		
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	0.5 quintal	Survey is going on.
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	No treatment Process of C & D waste is put in place.	AS Survey is going on . No treatment Process of C & D waste is put in place.
IV.	Industrial Effluent discharge :		
	a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga .located within Ahiran Gram Panchayat	No such Industries exist in this Block which discharge sewage waste into the river of Ganga
	b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise. .	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise. .
	c) The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.	Question of discharge effluent analysis does not arise as because any kind of discharge is not .
	e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	0.67 Quintal (Rubbish from Brick Field at Gosaipur) under Ahiran Gram Panchayat .Rubbish is sold for use in road repair .	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of industrial solid waste and manner of its treatment and disposal does not arise. NIL.

V.	Regulation of Flood Plain Zone :		
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Flood Plain Zone butting Suti -I Block is not demarcated, so, extent of encroachment, if any, is not understandable.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	However, no direct discharge of pollutants is visible/reported at Ganga border butting Suti-I Block.	Survey is being conducted to ascertain the actual figure.
VI.	Bio medical waste :		
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.20 Quintal	0.25 QUNTL
	b) The manner of its treatment and disposal.	SNG Envirosolutions Pvt. Ltd. Kolkata vehicle comes to BPHC and collect Bio Medical waste every 24 hours.	SMG Bio- Medical Waste MANAGEMENT System.
VII.	Mining:		
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:
	f) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM -	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining"



2020) and Sustainable Sand Mining Management Guidelines 2016.	Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.	(EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.
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Name of the District :Murshidabad

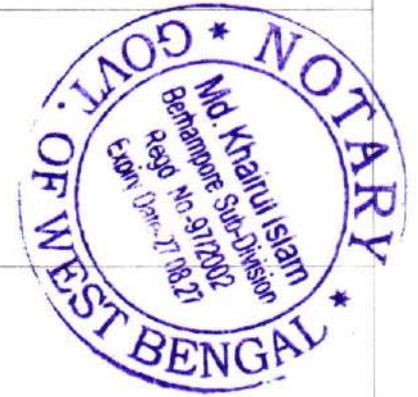
Name of the Ganga Bordering Block : Raghunathganj-I/ Raghunathganj -II

Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Raghunathganj -I	Block : Raghunathganj -II
		a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	80.3 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	80.3 KLD	7722 KLD
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	Sufficient number of modified Leach Pit Soak Pit Kitchen Grden etc for disposal in Ganga Bordering GPs.	Leach Pit-155, Vertical Chamber 115 and Kitchen Garden
d)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Fecal coliform which is emitted from Septic Tank is treated in Sewage Treatment Plant with the help of Leech Pit at Community Level.	Fecal coliform which is emitted from Septic Tank is treated in Sewage Treatment Plant with the help of Leech Pit at Community Level.
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	As per approved DPR of GWM, the pending work will be finished within Dec 2024.	Wetland, DEWATS, Vertical Chamber, Leach pit.
f)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Nos of modified leach pit within 31.04.2024	Sufficient leach pits are constructed to allow effluent percolate



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	g)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water quality treatment is required .	No discharge in the river Ganga .Water quality treatment is required .
II.	Rural Solid Waste disposal :			
	a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	5.12	15.05 quintal
	b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	4.20	9.0 quintal
	c)	The gap in treatment of solid waste(in quintal).	0.92	6.05 quintal
	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	Bio fertilizer, through SWM units.	Legacy waste will be disposed we are working on operational of SWMs
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	SWM unit to ne function in the year end. Plastic waste to separate after construction of PWM unit.	1. By PWM unit treatment, 2. By selling of plastic bottles, polythene, 3. Composting of Biodegradable waste.
	f)	Current status of dumping of solid waste with reference to location.		1. Three SWM Segregation shed under Teghari-I, Mithipur and Barashimul Dayarampur Gram Panchayat.



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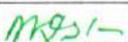
III.	Construction and Demolition waste :		
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	5.7	This block in rural in nature, no commercial construction generating C & D waste is not reported
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Waste to be treated after SWM unit being functional	No such plant is in action now
IV.	Industrial Effluent discharge :		
	a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga .	There are no industry exists beside River Bhagirathi under Raghunathganj-II Block, District- Murshidabad.
	b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.
	c) The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.
	e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise.

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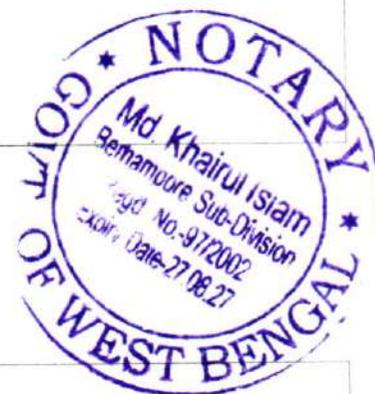
		and manner of its treatment and disposal does not arise.	
V.	Regulation of Flood Plain Zone :		
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure.	Survey is being conducted to ascertain the actual figure.
VI.	Bio medical waste :		
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.3	A) Liquid waste 1 liter per day. Solid waste 3 kg per day. B) By SNG Envirosolution Pvt. Ltd.
	b) The manner of its treatment and disposal.	The waste treated by SNG Envirosolutions Pvt. Ltd.	
VII.	Mining:		
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	No. Charge illegal sand mining is register as no sand block is present under the jurisdiction of this Raghunathganj-II Block.


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	<p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.</p>	<p>. There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.</p>
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Name of the District :Murshidabad

Name of the Ganga Bordering Block : Farakka / Sagardighi



Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Farakka	Block : Sagardighi
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	12.725 Lakh KLD	5589.48 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	3.43 Lakh KLD	9642.78 KLD
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	1. 980 2. 980 x 350 Litre (3.43 Lakh KDL) 3. Full capacity is in working mode	424 Nos Modified Leachpit, HH Level Septik Tank, Soakwell, Soakpit, Kitchen Garden ETC.
d)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	There is no such plant	There is no such plant


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	e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	31 st December 2024	304 Nos Modified Leachpit, TBF ETC Within 31.03.2024
	f)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Dharmshala and Ashram exists but they does not generate such waste.	There are no such Dharmshala and Ashram exist.
	g)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water treatment is required .	Water treatment is required .
II. Rural Solid Waste disposal :				
	a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	2.82 Lakh X 970 Gram =2735.4 Quintal	58.17 quintal
	b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	215 Quintal	Initiative will be taken very soon .
	c)	The gap in treatment of solid waste(in quintal).	2520.4 Quintal	58.17 quintal
	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	2520.4 Quintal	58.17 Quintal , Within 31.03.2024
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Plastic Waste Management and Bio fertilizer machine	Waste collected and treated in SWM unit. Pastic wase separated for PWM unit.



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	f)	Current status of dumping of solid waste with reference to location.	Segregation Shed of that Gram Panchayat	58.17 Quintal
III.	Construction and Demolition waste :			
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	750 X3600Kg =2700000Kg =2700 Quintal	58.17 Quintal
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	There is no such plant and it is mainly used for development of land.	Waste treated through SWM units under Sagardighi Dev. Block.
IV.	Industrial Effluent discharge :			
	a)	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga	01 number of Industry exist in this Block which discharge sewage waste into the river of Ganga
	b)	Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.	600 kl/per day
	c)	The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .	1 no. STP, 1 no. CPI & 1 no. ETP
	d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga	300 kl/ per day (from two nos. ETP and one no. STP)



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	e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of industrial solid waste and manner of its treatment and disposal does not arise.	9810 MT fly ash per day. Disposal manner of ply ash- 1. Supplied to local or industrial vendors for fly ash brick making factories. 2. Supplied to local or industrial vendors for cement making factories. 3. Supplied to local or industrial vendors as a filling materials. 4. Storage in PDCL ash pond.
V.	Regulation of Flood Plain Zone :		
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure	Survey is being conducted to ascertain the actual figure.
VI.	Bio medical waste :		
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	1X 90 Kg + 30 X 5Kg + 280000 X 30 Gram =90 + 150+ 84, i.e 324 KG =3.24 Quintal	0.30 Quintal
	b) The manner of its treatment and disposal.	Buried	Treated in safety pit
VII.	Mining:		
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable



	"Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	Sand Mining Management Guidelines, 2016:
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.



Name of the District :Murshidabad

Name of the Ganga Bordering Block : Murshidabad -Jiaganj/ Samserganj

Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Murshidabad - Jiaganj	Block : Samserganj
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	4500 KLD	22.99 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	200 KLD	57.4 KLD


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c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	180 nos of community leach pit. Leach pits are using for manging household and institution gray water.	At present 604 nos. of Leach pit at Community level Grey water filtered at filter chamber.
d)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	There is no STP at this Block	There is no STP at this Block
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	By the end of December, 2024	By the middle of 2025.
f)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Nil	Informed to the concerned the head of Masjid Committee to treat sewage through Leach Pit, Soak Pit.
g)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water test is required	Water test is required
II. Rural Solid Waste disposal :			
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	281 quintals (Bio-degradable and Non-Bio-degradable)	12.52 Quintal
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	180 Quintals	8.49 Quintal
c)	The gap in treatment of solid waste(in quintal).	101 Quintals	4.03 Quintal
d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	By the end of December, 2024. After operational of SWM units.	0.4 Quintal



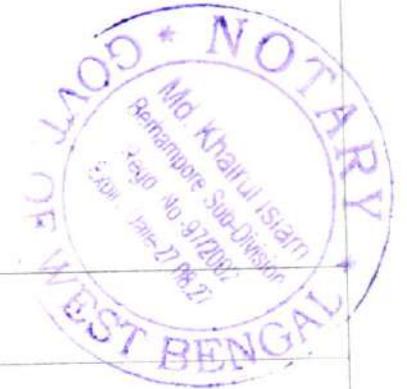
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	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Bio-degradable waste are using for cattle feeding.	Waste collected and treated in SWM unit.
	f)	Current status of dumping of solid waste with reference to location.	People are using their home made compost pit for dumping the waste.	Solid waste store at Swm units.
III.	Construction and Demolition waste :			
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	0.109ter cube.	0.14 Quintal
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	C & D waste is using for other developmental work like repairing roads, protective walls etc.	0.3 Quintal
IV.	Industrial Effluent discharge :			
	a)	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga	No such Industries exist in this Block which discharge sewage waste into the river of Ganga.
	b)	Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.



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	c) The manner of treatment of the industrial waste so generated.	Manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .	Manner of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Manner of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga	Manner of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga
	e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise.
V.	Regulation of Flood Plain Zone :		
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure.	Survey is being conducted to ascertain the actual figure.
VI.	Bio medical waste :		
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.06 uintal	0.25 Quintal
	b) The manner of its treatment and disposal.	FNG & ENVIRO agency collect the waste and dispose the same	SNG environment pollution private limited Kalyani, Nadia District, Collect the bio-medical waste and they disposed same



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VII. Mining:		
a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:
b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.



Name of the District :Murshidabad

Name of the Ganga Bordering Block : Lalgola

Sl. No.	Issue	Remarks
I.	Sewage:	Block : Lalgola
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	163650 KLD waste water generated at the household level


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b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	Out of the Waste water generated 123650 KLD discharged at household level soakpit /leachpit and kitchen garden and residual 40000 KLD at small pond.
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	For the purpose of treating Grey Water generated at household. Work order issued for construction of 825 Nos. GWM unit (01 unit for every 5 household where no soakpit /leachpit constructed by own expenses). Out of the above 343 nos unit constructed and Grey water discharged there. Sewage treatment plant (S.T.P) within 04 GAP GPs yet to be planned
d)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Sewage treatment plant (S.T.P) within 04 GAP GPs yet to be planned.
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	No sewage flows into the River Ganges from the GAP GPs. But 343 nos. GWM unit (01 unit for every 5 household) has already been constricted.
f)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No Hotels. Dharamshala and Ashram operated within GAP GPs.
g)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	No Sewage flows in River Ganges from the GAP GPs.
II. Rural Solid Waste disposal :		
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	79.07 Qtl.
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	Bio-Degradable waste amounted 76.11 Qtl. Treated at Household level out of Total Solid Waste.
c)	The gap in treatment of solid waste (in quintal).	2.96 Qtl. Non-bio-Degradable waste .




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	d)	Legacy waste (in quintal) and the time bound plan to treat legacy waste.	01 No. Centralized SWM unit & 2 Nos. Decentralized SWM units already constricted and 01 Decentralized SWM unit expected to be constricted within Aught, 2024 within 56 villages of 4 Nos. Ganga Bordering GPs. And all these unit will be functionalized and Bio-Degradable & Non-Bio-Degradable waste treatment will be started October, 2024 at the SWM Units.
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	At present Bio-Degradable wastes are treated in the way of cattle feed and Residuals are used for making compost at Household Level and for Non Bio-Degradable wastes collection, distribution of waste bins is under process.
	f)	Current status of dumping of solid waste with reference to location.	Currently dumping of waste (non-Degradable only) are done in the available fallow land within G.P area. However, to sort out this issue distribution of waste Bins at the H.H Level to be done after operationalization of SWM Project (Centralized & Decentralized) which is in under process now.
III.	Construction and Demolition waste :		
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	Construction waste generated per day 0.275 Qtl.
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Out of the Construction waste wooden scrap is used for as cooking fuel, plastic & iron wastes sold and concrete wastes are used to fill the vacant surrounding land of the newly constructed building.
IV.	Industrial Effluent discharge :		
	a)	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga.
	b)	Total daily generation of such industrial waste in	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise



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	Ganga Bordering GP within the Block (in KLD).	
	c) The manner of treatment of the industrial waste so generated.	Manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Manner of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.
	e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise.
V.	Regulation of Flood Plain Zone :	
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure.
VI.	Bio medical waste :	
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	03 Kg of BMW generated per day
	b) The manner of its treatment and disposal.	Transported and gathered first at Common collection point at Krishnapur RH and from there SNG Enviro Solution PVT LTD collect the BMW and dispose.



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VII. Mining:	
<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:</p>
<p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>No cases registered within a year. There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.</p>

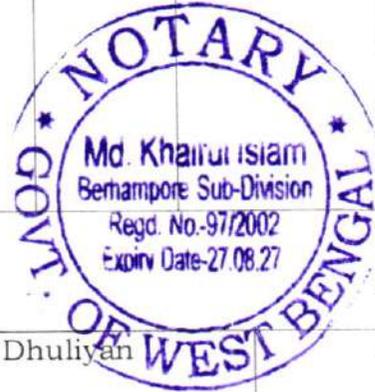
Annexure-R1 collectively

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Report of Sewage (Urban)

I. Sewage									
Name of the District: Murshidabad									
Sl. No	Name of Town	Sewage Generation per day	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)			Quality of discharged treated sewage from each STP, particularly for Faecal Coliform	Time bound plan to meet up the gap	
				Number of STP	Built up Capacity in MLD	Capacity Utilization in(%)			Mode of disposal in each town
		[a]	[b]	[c]			[d]	[e]	
1	Berhampore	26.31	1.78	1	3.70	48.11%	A) Treated Water is being re-used for different purposes as per policy prepared by UD&MA Deptt. (June, 2020) B) Balance treated water is being discharged in surface water body	Compliant with the standard notified by MoEFF &CC; dated 13-10-2017	a) 16.5 MLD Capacity STPs at (Murshidabad District) are under Construction Stage. (Time: EoT proposed upto September 2024).
2	Jangipur	11.67	NA	NA	NA	NA			
3	Jiaganj-Azimganj	6.37	0.95	2	1.38	68.84%			
4	Murshidabad	5.82	0.24	1	1.96	12.24%			
5	Dhulian	15.41	NA	NA	NA	NA			
Total		65.58	2.97	4	7.04	NA			b) 1.5 MLD STP at (Jiaganj-Azimganj) is under proposal stage c) 4.0 MLD capacity STP at (Murshidabad) is under process of sanction. d) State is also planning for setting up of STP/s & FSTP/s to mitigate the gap in a phased manner funding from NMCG, AMRUT, & State Funds subject to the availability of land.



Annexure-R-2

II.	Urban Solid Waste disposal :(Municipality)	Dhuliyān	Jangipur
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	42.2 TPD	56 TPD
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	Survey is being conducted to ascertain the actual figure.	Survey is being conducted to ascertain the actual figure.
c)	The gap in treatment of solid waste(in quintal).	42.2 TPD	Survey is being conducted to ascertain the actual figure.

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II.	Urban Solid Waste disposal :(Municipality)	Murshidabad	Jiaganj - Azimganj
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	32 MT	30.08 MT
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	Under progress	Survey is being conducted to ascertain the actual figure.
c)	The gap in treatment of solid waste (in quintal).	Survey is being conducted to ascertain the actual figure.	30.08 MT

II.	Urban Solid Waste disposal :(Municipality)	Berhampore
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	105 MT/day
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	Survey is being conducted to ascertain the actual figure.
c)	The gap in treatment of solid waste(in quintal).	Survey is being conducted to ascertain the actual figure.



Annexure-R-3


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Ganga Town Report for NGT

Municipal Solid Waste										Construction and Demolition waste		
District	Sl No.	ULB	Per day generation of Solid Waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of Solid waste	Legacy Waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location		Total per day generation of C & D waste within the District (TPD)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity	Remarks
								Dumpsite location	GPS Coordinates of Dumpsite			
MURSHIDABAD	14	Berhampore	100	0	100	In first phase 1,23,981 MT of legacy waste has been bio remediated. There is further accumulation of 1,50,00 MT of legacy waste at present. With an upfront projection of additional 40,000 MT tender under evaluation (2nd Call) to process the legacy waste. Works order expected to be issued within August, 2024 Expected date of completion August, 2025	1. Goodearth: low land filling and partially as soil conditioner in garden. 2. Inert: low land filling and base course filling in road construction. 3. RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.	Komola purkhadamkhandi (Ward no 2)	24°7'30" N 88°15'53 5"E	7.9	0	Segregated fractions are being sold and reuse and it planned that remaining to be processed in Cluster mode. Identification of land for the plant under process.
MURSHIDABAD	15	Dhuliyan	38.23	0	38.23	2068 MT legacy waste present, processing not yet started, expected date of	1. Goodearth: low land filling and partially as soil conditioner in garden.	Dhuliyan (Near Ratanpur)	24°39'29.89" N 87°55'50 74"E	4.36	0	Segregated fractions are being sold and



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						completion is December	2. Inert:- low land filling and base course filling in road construction. 3.RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.					reuse and it planned that remaining to be processed in Cluster mode. Identification of land for the plant under process.
MURSHIDABAD	16	Jangipur	48	0	48	In first Phase 3211.21 MT of legacy waste has been bio remediated. There is further accumulation of 17,000 MT of legacy waste at present. With an upfront projection of additional 18,000 MT tender to be floated (2 nd call) to process the legacy waste. Expected date of completion June, 2025	1. Goodearth: low land filling and partially as soil conditioner in garden. 2. Inert:- low land filling and base course filling in road construction. 3.RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.	Jangipur (Near Mianpur Ajarpore Roado)	24°28'43.89" N 87°3'10.75"E	4.25	0	Segregated fraction are being sold and reuse and it planned that remaining to be processed in Cluster mode. Identification of land for the plant under process.
MURSHIDABAD	17	Jiaganj Azimganj	16.33	0	16.33	In first Phase 18,426 MT of legacy waste has been bio remediated. There is further accumulation of 30,000 MT of legacy	1. Goodearth: low land filling and partially as soil conditioner in garden. 2. Inert:- low land	Ghoramari (Azimganj Side)	24°14'14.8" N 88°15'56.8"E	1.75	0	Segregated fraction are being sold and reuse and



						waste at present. With an upfront projection of additional 8,000 MT tender to be floated (2 nd call) to process the legacy waste. Expected date of completion June, 2025	filling and base course filling in road construction. 3.RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.					it planned that remaining to be processed in Cluster mode - Identification of land for the plant under process.
MURSHIDABAD	18	Murshidabad	30.524	2.5	28.024	In first Phase 94,059 MT of legacy waste has been bio remediated. There is further accumulation of 5,000 MT of legacy waste at present. With an upfront projection of additional 8,000 MT tender to be floated (2 nd call) to process the legacy waste. Expected date of completion June, 2025	1. Goodearth: low land filling and partially as soil conditioner in garden. 2. Inert: low land filling and base course filling in road construction. 3.RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.	Kathgola Bagan (ward no. 15)	24°12'20.9" N 88°16'7.4"E	2.5	0	Segregated fraction are being sold and reuse and it planned that remaining to be processed in Cluster mode - Identification of land for the plant under process.




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Report on Construction and Demolition waste (Urban) is, mentioned below.

Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	Murshidabad	Berhampore	7.9	Survey is going on to ascertain actual figure	
2	Murshidabad	Dhulian	4.36	Survey is going on to ascertain actual figure	
3	Murshidabad	Jangipur	4.25	Survey is going on to ascertain actual figure	
4	Murshidabad	Jiaganj-Azimganj	1.75	Survey is going on to ascertain actual figure	
5	Murshidabad	Murshidabad	2.5	Survey is going on to ascertain actual figure	

Annexure-R-4

MINING

There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:

Point X of the Order No- dated 21-02-2024 given by Hon'ble NGT (Principal Branch) under OA 200/2014,

- a) Timeline for achieving the target of 100% treatment of Sewage generated per Day and phase Manner in which the target will be achieved?
- Dhuliyian Municipality: Since there is no STP in Dhuliyian Municipality then timeline for achieving the target for 100% treatment of sewage couldn't be confirmed.
 - Jangipur Municipality: Survey is being conducted to ascertain the actual figure.
 - Murshidabad Municipality: Survey is being conducted to ascertain the actual figure.
 - Jiaganj - Azimganj Municipality: Survey is being conducted to ascertain the actual figure.
 - Berhampore Municipality: Survey is being conducted to ascertain the actual figure.

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b) Manner and extent of utilization of funds received from NMCG and utilization amount credited fenced amount including the steps of which have been taken for demarcation of flood plain zones of river Ganga?

- Dhuliyān Municipality: Till date no fund received from NMCG and thus the question of utilization does not arise. It is also stated that there is flood plain zone of river Ganga under Dhuliyān Municipality.
- Jangipur Municipality: Survey is being conducted to ascertain the actual figure.
- Murshidabad Municipality: Survey is being conducted to ascertain the actual figure.
- Jiaganj – Azimganj Municipality: Survey is being conducted to ascertain the actual figure.
- Berhampore Municipality: Survey is being conducted to ascertain the actual figure.

Water quality of Polluted River stretches of Ganga in Murshidabad during June 2024

Priority	River	Stations	PH (Unit)	(Do)(m g/l)	BOD(mg /l)	Total Coliform (MPN / 100 ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MNP/100ml)
IV	Ganga	Farakka	7.85	6.7	2.6	790	330	33
	Ganga	Farakka	7.19	6.4	2.8	1100	490	33
	Ganga	Khagra	7.66	6.3	1.95	2200	790	70
	Ganga	Khagra	7.16	6.00	2.4	2200	1300	49
	Ganga	Berhampore	7.5	6.3	1.8	13000	3500	460
	Ganga	Berhampore	7.29	6.00	2.5	13000	3500	790
	Ganga	Gorabazar	7.54	6.1	2.1	9400	2400	490
	Ganga	Gorabazar	7.21	5.9	2.6	11000	2200	330

Annexure-R-5

a) Legacy waste and the time bound plan to treat legacy waste

Legacy Waste Processing Status of Ganga Towns in respect of Murshidabad District										
SL No	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste	Further assessment of present quantity of legacy waste which has been turned from regular fresh waste during the period of 1st phase of

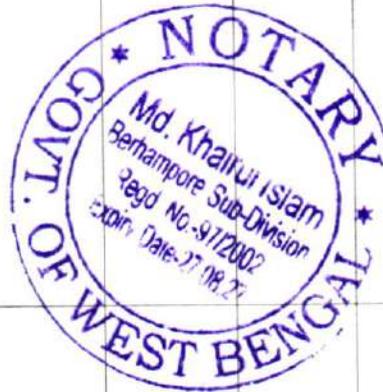
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										legacy waste processing
14	MURSHIDABAD	Berhampore	1	2.16	1,23,981	Completed	150005	2.00	Good Earth for land filling; RDF being carried to Integrated Cement plant	(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. (2) Expected date of engagement of Agency is August, 2024 after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected date of completion of legacy waste processing is 12 months after issuance of work order to the agency.
15	MURSHIDABAD	Dhulian	1	2.00	2068	Started/ September, 2024	0			KMDA is carrying out the bio-mining and bio-remediation of legacy waste at the site



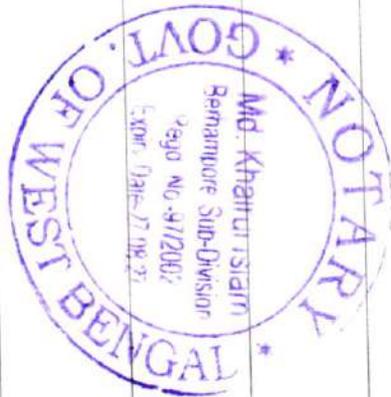
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16	MURSHIDAB AD	Jangipur	1	0.28	3211.21	Complete d	3200	0.28	<p>(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. 1st call cancelled as there were insufficient number of eligible bidders.</p> <p>(2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force.</p> <p>(3) Expected time period for completion of legacy waste processing is 18 months after issuance of work order.</p>
17	MURSHIDAB AD	Jiaganj- Azimganj	1	3.00	19,426	Complete d	18024	3	<p>(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. 1st call cancelled as there were insufficient number of eligible bidders.</p> <p>(2) 2nd call tender to be</p>




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									<p>floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 12 months after issuance of work order.</p>
18	MURSHIDAB AD	Murshidabad	1	5.38	94,059	Completed	94059	5.38	<p>(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biominning and bioremediation of further quantity of legacy waste processing. 1st call cancelled due to non availability of sufficient number of eligible bidders. (2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 18 months after issuance of work order.</p>
TOTAL			5	12.82	242745.21		171229	10.66	



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Annexure-R-6

Industrial effluent discharge

Sl. No	Department	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
1	GM, DIC (Report i-c-w MSME)	No such Industries under MSME exist in this Block which discharge sewage waste into the river of Ganga.	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.	Manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .	Manner of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise

Annexure-R-7

Capacity of STP in Towns beside Ganga River

Sl. No.	Town	District	Agency Responsible for Construction and /or O & M	Installed Capacity (MLD)
1	Murshidabad	Murshidabad	KMDA	11.96
2	Jiaganj-Ajimganj		KMDA	8.00
3	Dhulian		MED	
4	Jangipur		KMDA	13.00
5	Berhampore		KMDA	3.70

Annexure-R- 8

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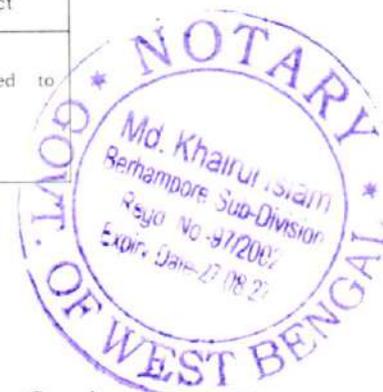
Action taken against 05 nos CPCB identified drains in Murshidabad District.

Sl No	Code	Name of Drain	District	Action
1	L1	Jangipur Drain	Murshidabad	To be tapped under 8.0 MLD Jangipur STP
2	R1	Sagar Dhilgha WBDCL water project	Murshidabad	*
3	R2	Azinganj	Murshidabad	Preparation of DPR is under process.
4	L2	Nashipur Ghosh Para. Ward No-14	Murshidabad	DPR for tapping of this drain has been submitted to NMCG for funding. Approval awaited.
5	L3	Rattala-Gorabazar Beherampore	Murshidabad	To be tapped under 3.5 MLD Berhampore STP

Annexure-R-9

Regulation of Flood Plain Zone

Sl. No	Department	If the flood plain zone has been demarcated and the extent of encroachment of the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
1	Irrigation	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	Survey is being conducted to ascertain the actual figure



Char' land adjoining bank of river Bhagirathi likely to be inundated during flood season

Sl. No.	Major River/ Channels	Name of Gram Panchayats likely to be inundated	Name of Blocks	Approximate quantum of vulnerable/ Char land likely to be inundated during flood season Area (in hectare)	Remarks (if any)
	1	2	3	4	5
1.	Rajarampur Char	Rajarampur	Lalgola	60	Char land
2.	Char Gayeshpur	Sundarpur	Bhagwangola-I	30	Char land
3.	Chak Kathalia	Satui	Berhampore	50	Char land
4.	Satui Char	Satui	Berhampore	100	Char land
5.	Chak Chandpur	Rampara-I	Beldanga-II	100	Char land
6.	Manganpara Char	Rampara-I	Beldanga-II	80	Char land

Annexure-R-10

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BIO-MEDICAL WASTE

Number of health care units, Biomedical waste generation by health care units and treatment and disposal of Bio-medical wastes through the Common Bio-Medical Waste Treatment Facilities

Name of State	Name of District	No. of health care units	Bio-medical waste generation (in kg/day)	Bio-medical waste treatment and disposal (in kg/day)		Total (in kg/day)
				Incineration	Autoclaving	
West Bengal	Murshidabad	308	375.89	321.42	54.47	375.89

Annexure-R-11

Utilization Certificate:

As per solemn order of the Hon'ble NGT dt. 21.02.2024 it is submitted that NMCG has not allotted fund to the District Ganga Protection Committee, District Murshidabad. It is also to be mentioned that different IEC/BCC activities have been conducted by DGPC, Murshidabad DGPC receives the fund for conducting IEC/BCC activities only from W.B.S.P.M.G. Thereafter, a requisition of funds for these purposes has been sent to West Bengal State NGRBA Program Management Group (WBSPMG). After receiving the funds from WBSPMG, the DGPC sub-allotment of the funds to the concerned ULBs associated with the programme and the ULBS Block Administration send the utilization certificate of the funds. Accordingly the DGPC send the compiled utilization certificate to the WBSPMG.

That it is submitted that the District Ganga Protection Committee, Murshidabad District has taken all possible measures for implementing the programmes vis-à-vis work relating to Ganga Pollution Abatement as submitted herein above, which the Hon'ble Tribunal may graciously accept.

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Fund received from WBSPMG in 2023-24 F.Y. for IEC Activities

Sl No.	Name of IEC Activity	Funds allotted and utilised
1.	Ghat pe Haat	150,000/- (Per Ghat pe Haat – 50,000/-)
1.	Celebration of the International Day of Yoga	50,000/-
2.	Display of Flex/ Banners with the message of river pollution abatement during ensuing Durga Puja 2023	25,000/-
3.	Ganga Utsav	1,00,000/-
4.	River Festival	2,00,000/-
6.	Mass Awareness Exhibition	70,000/-
7.	Behavioral Change Communication Activities	50,000/-
8.	Public Outreach and Knowledge based events in Educational Institutions	1,00,000/-
10.	Additional Communication & Public Outreach Activities (Wall painting, Tableau & Slogan Competition)	79,500/-
	Total	8,24,500/-

Fund released to the ULBs of West Bengal under ring Fence Account

2023-24

Sl. No.	Name of District	Name of ULB/Agency	Amount Released
1	Murshidabad	Jiaganj Azimganj	117.19800

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Revised Fund Utilization of NMCG Project, under GAP Wing W & S**Sector, KMDA**

Sl No.	District	Name of project	Utilization Amount (Cr.)	Total (Crore)
1	Murshidabad	Berhampore & Jangipur	34.83	34.83

Standard Format of Utilization Certificate

1) Name of Scheme /project as per Administrative Approval Order

BERHAMPORE AND JANGIPUR I & D WORK WITH STP

2) Reference to Administrative Approval NMCG Order No. and Date

Pr-12013/2017-Tech Construction NMCG date 17.01.2018 for Berhampore Municipality Town
Pr-12013/34/2018-Tech Const. NMCG Dated 11.08.2018 for Jangipur Municipality Town

3) Source of funding :

NGP

(For all scheme under EPA/NON- EAP/NGP)*

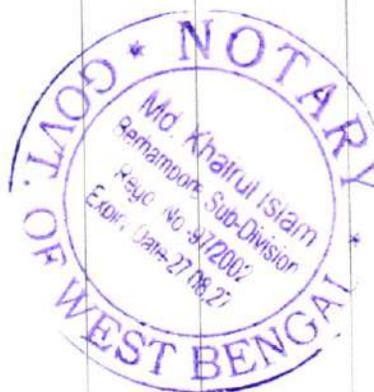
Sl. No	WBS (NGRBA) Fund release Order No & Date	Amount release by WBS (NGRBA) PMG (Rs. In lakh) (Central & State Shares to be shown separately)	Remarks
1	2	3	6
			<p>1. Certified that out of Rs. 34.83 Crore sanctioned during the year 2024-25 in favour of Division-Vill under WBS (NGRBA)PMG Letter (s) No. Given in the margin, a cumulative sum of Rs. 34.83 Crore has been utilized for the purpose for which it was sanctioned and the balance sum, of Rs. NIL remains unutilized</p> <p>2. Utilisation of fund stated above, does not include any excess/supplementary works.</p> <p>Or, Utilisation of fund state above includes interalia, excess/ supplementary works within the limit of sanction by the competent authority as per codal provisions & prevailing govt. orders in the UD & MA Department and within the Administratively approved cost.</p> <p>Or, Utilisation of fund includes interalia, excess/ supplementary requiring approval of the government and such approval has been accorded by the UD & MA Department vide no.... date.....</p>
	Total		

MDK
08 AUG 2024
MD. KHAIRUL ISLAM
Notary Public
Govt of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

Statement of Status of the Scheme and Requisition of fund for the Scheme /Project under
NGP

Executing Division Div-VIII, GAP Wing, W & S Sector, KMDA

Sl No	Name of the Scheme /Project	Location	Sanctioned Cost (Balance cost/ Administratively Approved cost)	Awarded Cost/Tendered Amount	Cumulative fund already received	Cumulative UC submitted (copy of U.C against last installment of fund to be enclosed	Gross Booked Expenditure against col. & amount inclusive of statutory deduction)	Cumulative Physical progress (%) anticipated upto and of the next month, if submitted thereafter.	Anticipated Gross Value Works depending on Gross value shown in col. 10	Indent of fund (Gross amount including of statutory deduction Refer to Note below (IT, VAT, ST, Cess/ Royalty including
1	2	3	4	5	6	7	8	9	10	11
1	Berhampore and Jangipur I & D Work with STP	Berhampore & Jangipur	Rs. 51.20 Core for Berhampore and Rs. 68.47 crore for Jangipur & GST for Both Rs. 5.97 Crore Total Rs. 125.64 Crore	Capital Cost: Rs. 58.12 Crore O & M Rs. 61.34 Crore Total: Rs. 11934 6 crore	Rs. 34.83 crore	Up-to-date	Rs. 34.83 Crore	68.00%	39.52 Crore	Rs. 33.672 .00



Annexure-R-12

MDI
08 AUG 2024
MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 87/2002
Berhampore, Muraidaha

Present status of Solid waste management & Liquid waste management under SBM (G) programme in rural area of Murshidabad district towards compliance of the order of Hon'ble National Green Tribunal

Name of the District		Murshidabad
No. of Ganga bordering Block		13
No. of Ganga bordering GP		65
Solid Waste Management	Target No. for setting up of Solid waste Management unit	65
	SWM DPR approved	65
	SWM Land identified	63
	Tender done for setting up of SWM unit	63
	Work order done for setting up of SWM unit	62
	SWM unit completed	24
	SWM unit in under construction stage	38
	Expenditure made till date for construction of SWM unit (In Rs.)	69,21,481
	Tender done for procurement of E-carts	207
	Work order issued for procurement of E-carts	204
	No. of E-cart purchased	164
	Expenditure made till date for procurement of E-carts (In Rs.)	1,87,88,038
	Liquid Waste Management	No. of Villages in Ganga bordering GPs
DPR prepared for No. of Villages		469
Cost of DPR (In Rs.)		59,74,26742
Tender done for No. of schemes		7902
Tender Amount (In Rs.)		28,00,79,057
Work order issued for No. of schemes		5096
Work order value (In Rs.)		17,79,73,954
No. of LWM schemes completed		1154
Expenditure made till date for completed LWM schemes (In Rs.)	3,88,00,820	

Annexure-R-13

08 AUG 2024
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 Berhampore, Murshidabad



WEST BENGAL POLLUTION CONTROL BOARD (MALDA REGIONAL OFFICE)

Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
<p>None of the industries, which are identified as SPIs (seriously Polluting Industries) are directly discharging to the river Ganga & its tributaries.</p> <p>Industries:- NTPC Limited, Sagardighi Thermal Power Project, The Bhagirathi Co-Operative Milk Producers Union Limited are listed as SPI for Murshidabad and two nos cement industry (Ultratech Cement Limited, Ambuja Cement Pvt. Ltd)</p> <p>Five SPI & 17 category, 41 rice mills & 100 other units are functioning in the district.</p>	<p>Estimated waste quantity from 3 SPIs = 604646 Ton/Month</p> <p>(* include Fly Ash & Bottom Ash, which are eventually utilized)</p> <p>Estimated waste quantity from two cement units = 0.3510 Ton/month</p> <p>Estimated waste from other units = 615 Ton/Month</p>	<p>Septic tank for municipal sewage & predominantly sedimentation tank followed by biodegradable treatment for industrial wastewater.</p>	<p>Copy of last effluent treatment three SPIs (NTPC Limited, Sagardighi Thermal Power Project, The Bhagirathi Co-Operative Milk Producers Union Limited) attached.</p>	<p>Estimated waste quantity from SPI = 20155 T per day</p> <p>Estimated waste quantity from Cement industry = .0117 ton/day</p> <p>Estimated waste from other units = 20.5 T per day</p>

Total daily generation of such industrial wastewater within the district:

Wastewater from SPI = 5830113 KL per day

Wastewater from rice mills = 1646.45 KL/Day

Wastewater from units other than rice mills & GPIs= 304.5 KLD

Five SPI & 17 Category, 41 rice mills & 100 other units are functioning in the district.



Annexure-R-14

08 AUG 2024
 MD. KHAIROL ISLAM
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 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

9. From every angle to comply the Solemn Order (s) in the instant Original Application, I humbly submit that I have and always had the highest regard to the majesty and dignity of this Hon'ble National Green Tribunal, Principal Bench, New Delhi, and I have always acted in due compliance with the order passed by this Hon'ble National Green Tribunal, Principal Bench, New Delhi, to the best of my ability and authority.

10. That in pursuance to the Solemn Order dated 25.09.2023 and 24.11.2023 and 21.02.2024, passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi, the statement made in the abovementioned paragraphs are my humble submission before this Hon'ble National Green Tribunal, Principal Bench, New Delhi, which are true to my knowledge and best of my belief.

Rajanshi Mukherjee
Deponent

Identified by me
Nargis Fatema

Advocate
Solemnly affirmed before me
on this the *8th* day of *August*, 2024.



Md. Khairul Islam
08 AUG 2024
MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

Before the National Green Tribunal, Principal Bench, New Delhi

Original Application No. 200 of 2014

IA No. 340/2022, MA No. 872/2018

MA No. 875/2014 & MA No. 480/2018

In the matter of:

M. C. Mehta

...Applicant

Versus

Union of India & Ors

...Respondent(s)

Verification

I, Rajarshi Mitra, son of Sri Manotosh Mitra, aged about 41 years, by faith-Hindu, by Nationality-Indian, by occupation-Service, presently working for gain as the District Magistrate and Collector, Murshidabad, PIN-742101, being the District Magistrate and Collector, Murshidabad, presently working for gain in Collectorate, Murshidabad, do hereby verify that the statement made in paragraph no. 1, 2 are true to my knowledge and the statement made in paragraph nos. 3,4,5,6,7,8 are true to the information being derived from record and the statements made in paragraph nos. 9 & 10 are my respectful submission before this Hon'ble Tribunal. I sign this Verification this the.....08th.....day of ..August..,2024.

Rajarshi Mitra

Verifier

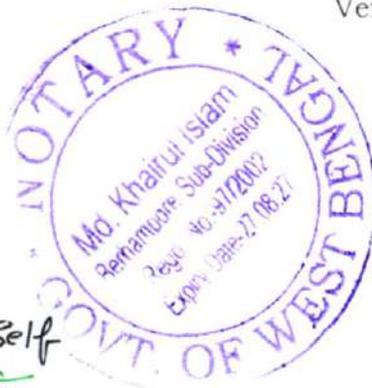
Place: BenLampore

Date : 08/08/2024

I solemnly affirm before me on the 08 day of AUG 2024 by the deponent Rajarshi Mitra

certified by M. Bhattacharjee / Self

Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Murshidabad

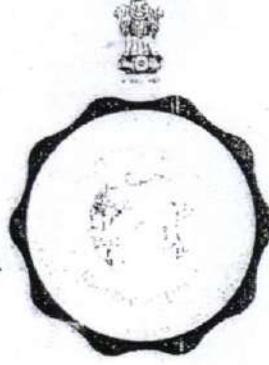


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-54-

-Annexure - R-1

OFFICE OF THE
BLOCK DEVELOPMENT
OFFICER
BHAGWANGOLA-I, MURSHIDABAD



Vill- Aitabartala
P O + PS Bhagawangola
Dist Murshidabad
PIN- 742135, West Bengal
Phone: (03483) 259223 (O)
M- 9434770039
e-mail bgola1_bdo@yahoo.com, /
bcolabdo@gmail.com

Memo. No. 1237/En

Date: 31/05/24

To
The Officer-in-Charge, SBM (G)
Murshidabad.

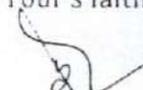
Sub: Format report i.c.w O.A No. 200/2014 before the Hon'ble Tribunal, Principal Bench, New Delhi.

Sir,
In reference to above, sending herewith the required report as per given format in connection with O.A
NO. 200/2014 before the Hon'ble Tribunal, Principal Bench, New Delhi.

This is to your kind information.

Thanking you

Your's faithfully


Block Development Officer
Bhagwangola-I Development Block
Bhagwangola :: Murshidabad

Dated: 31/05/24

Memo No. 1237/1 (3)

Copy forwarded for kind information to:-

1. The Additional District Magistrate (Dev.), Murshidabad
2. The Sub-Divisional Officer Lalbagh, Lalbagh Sub-Division.
3. The District Panchayats & Rural Development Officer, Murshidabad.


Block Development Officer
Bhagwangola-I Development Block
Bhagwangola :: Murshidabad

ATTESTED


MD. KHARUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, (New Delhi).

Name of the District : Murshidabad

Name of the Ganga Bordering Block : Bhagwangola-I

Sl. No.	Issue	Remarks
I.	Sewage :	(Report will be provided by the concerned BDO)
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	30,100 Ltr = 30.1 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	7700 Ltr = 7.7 KLD
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	8 no filter chamber, leech pit at community level. Grey water filtererd at Filter Chamber and then disposed in Ganga.
d)	Quality of discharged treated sewage from each STP, particularly for faecal coliform.	Fecal coliform which is emitted from Septic Tank is treated in Sewage Treatment Plant with the help of Leech Pit at Community Level.
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	As per approved DPR of GWM, the pending work will be finished within Dec 2024.
f)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Informed the concerned the head of Masjid Committee and Mosque Committee to treat Sewage waste through Soak Pit, Leech Pit.
g)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	N/A
II.	Rural Solid Waste disposal :	(Report will be provided by the concerned BDO)
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	13.62 quintal
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	0.65 quintal

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08 AUG 2024
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 Berhampore, Murshidabad

c)	The gap in treatment of solid waste (in quintal). Legacy waste (in quintal) and the time bound plan to treat legacy waste.	1.997 quintal 0.5 quintal
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Waste collected and treat in SWM unit. Plastic waste seperated for PWM unit.
f)	Current status of dumping of solid waste with reference to location.	Solid waste store at SWM unit. 1) Malipara Mouza under Kuthirampur GP. 2) Lalitakuri Mouza under Sundarpur GP.
iii.	Construction and Demolition waste :	(Report will be provided by the concerned BDO)
a)	Total per day generation of C & D waste in Ganga Bording GP within the Block (in quintal).	0.03 quintal
b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Waste treated through SWM unit. Malipara Mouza under Kuthirampur GP & Lalitakuri Mouza under Sundarpur GP.
IV.	Industrial Effluent discharge :	(Report will be provided by the GM, DIC)
a)	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries in the river of Ganga Link.
b)	Total daily generation of such industrial waste in Ganga Bording GP within the Block (in KLD).	N/A
c)	The manner of treatment of the industrial waste so generated.	N/A

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 Regd. No.- 97/2002
 Berhampore, Murshidabad

<p>d) The discharge effluent analysis from the CFTF and ETP treating the industrial waste from each outlet.</p>	<p>N/A</p>
<p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p>	<p>(Report will be provided by the Irrigation dept.)</p>
<p>V. Regulation of Flood Plain Zone :</p>	
<p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p>	
<p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	
<p>VI. Bio medical waste :</p>	<p>(Report will be provided by the concerned BDO)</p>
<p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p>	<p>0.025 quintal</p>
<p>b) The manner of its treatment and disposal.</p>	<p>The PHC handed over the waste to SNGorganization and rest waste treated in Safety Pit</p>
<p>VII. Mining :</p>	<p>(Report will be provided by the concerned BDO)</p>
<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>N/A</p>

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 08 AUG 2024
MD. KHAIRUL ISLAM,
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

R-1

b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	N/A
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Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.


 Block Development Officer
 Bhagwangola-I Development Block

ATTESTED

MD. KHAIRUZZAMAN
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad

OFFICE OF
BLOCK DEVELOPMENT
OFFICER
BERHAMPORE, MURSHIDABAD



Panchanantala
P.O. Berhampore
Dist. Murshidabad
PIN: 742101, West Bengal
Phone: (03482) 252656
E-mail: berhampore_block@gmail.com

Memo no.: 2212/En

Date: 07/06/2024

To
The Officer-in-Charge,
SBM(G), Murshidabad

Sub: - Regarding submission of proper format for report i.c.w O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi.

Ref: Memo no- 22/13/SAN/MZP/F-194A/2024-25/Ens, Dated- 31/05/2024.

Sir,

In reference to the subject noted above, I am to submit the report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi in signed copy & soft copy for favour of your kind information.

Encl: As stated.

Am
Block Development Officer
Berhampore : Murshidabad

Memo No- 2212/En/1 (2)

Copy forwarded for information to:

- 1) The Sub- Divisional Officer, Sadar Sub Division, Murshidabad.
- 2) The District Panchayat & Rural Development Officer, Murshidabad.

Am Date: 07/06/2024

Block Development Officer
Berhampore, Murshidabad

Am
Block Development Officer
Berhampore : Murshidabad

Am Block Development Officer
Berhampore, Murshidabad

ATTESTED

MD
MD. KHAIROL ISLAM

Notary Public

Govt. of West Bengal

Regd. No.- 97/2002

Berhampore, Murshidabad

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the District : Murshidabad

Name of the Ganga Bordering Block : Berhampore

Sl. No.	Issue	Remarks
I.	Sewage :	(Report will be provided by the concerned BDO)
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	66 KLD
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	18.2 KLD
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	91 Community Leach Pit constructed so far for treatment in 7 ganga bordering GPs
	d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.	No record available at this office
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	Not ascertained as of now.
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and	Nil

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08 AUG 2024
 MD. KHAIROL ISLAM
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 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

	<p>discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)</p>	<p>No record</p>
II.	<p>Rural Solid Waste disposal :</p> <p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal);</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste (in quintal).</p> <p>d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>15 quintal</p> <p>4 - 5 quintal treated in household level in the cattle feeding and compost pit.</p> <p>At no Solid waste management unit had been completed in the Ganga bordering 7 GPs, centrally treatment is NIL so far.</p> <p>10 quintal</p> <p>No record, but the waste will be disposed when SWM unit become fully functional at the end of this year.</p> <p>NA</p>

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Regd. No. - 97/2002
Berhampore, Murshidabad

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	f) Current status of dumping of solid waste with reference to location.	N/A
III.	Construction and Demolition waste : a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal). b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	(Report will be provided by the concerned BDO) 8.82 quintal No such plant has been setup so far in the concerned areas
IV.	Industrial Effluent discharge : a) Number of industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries and details of defaulting industrial units. b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD). c) The manner of treatment of the industrial waste so generated. d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from	(Report will be provided by the GM, DIC) No such industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries. N/A N/A N/A

<p>each outlet.</p> <p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p>	<p>N/A</p> <p>(Report will be provided by the Irrigation dept.)</p> <p>Not Applicable</p>
<p>V. Regulation of Flood Plain Zone :</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>(Report will be provided by the concerned BDO)</p>
<p>VI. Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal.</p>	<p>0.07 quintal</p> <p>Outsource for treatment and disposal</p> <p>(Report will be provided by the concerned BDO)</p>
<p>VII. Mining :</p> <p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>As per available office records no cases registered within a year as on date against illegal mining in the bed of river Ganga and its tributaries. As per the office records there is no report of mining in the course of river Ganga.</p>

R-1

b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.

According to the available office records no illegal mining in the flood plains in the river Ganga has taken place within a year

Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.

Signature with Designation
 Block Development Officer
 Office Name: Berhampore, Murshidabad

[Handwritten Signature]

ATTESTED

[Handwritten Initials]

MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal Principal Bench,
 New Delhi). (RECTIFIED)
 Name of the District :Murshidabad
 Name of the Ganga Bordering Block : Beldanga-I

Hand

Sl. No.	Issue	Remarks
1.	<p>Sewage:</p> <p>a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).</p> <p>b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).</p> <p>c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.</p> <p>d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.</p> <p>e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>18 KLD</p> <p>9.2 KLD</p> <p>05 FILTER CHAMBER, 160 COMMUNITY LEACH PIT, LEACH PIT HAS BEEN USING FOR FILTERED GRAY WATER.</p> <p>NO RECORD</p> <p>NA</p>

Block Development Officer
 Beldanga-I Development Block
 Murshidabad

ATTESTED
 08 AUG 2024
MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

<p>f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts / towns in terms of faecal coliform (MPN/100ml)</p>	<p>NIL</p> <p>NO RECORD</p>
<p>II. Rural Solid Waste disposal.</p> <p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste(in quintal).</p> <p>d) Legacy waste(in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>8 QUINTAL</p> <p>72 QUINTAL MANAGED BY HOUSE HOLD INDIGENOUS METHOD AND SWM (SEGREGATION SHADE) UNIT IN MIRZAPUR-I, SUJAPUR KUMARPUR AND MAHLA-I GP</p> <p>08 QUINTAL</p> <p>10 QUINTAL</p> <p>BY MAKING BIO MANURE FOR FERTILITY IN</p>

R-1

ATTESTED
(Signature)

MD. KHAIRUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Murshidabad

Block Development Office
 Beldanga-I Development Block
 Beldanga, Murshidabad

-R-1

<p>f) Current status of dumping of solid waste with reference to location.</p>	<p>AGRICULTURE LAND AND MAKE WOOD FOR COOKING. MIRZAPUR VILLAGE, GIRDHARIPUR VILLAGE, MAJHYAMPUR VILLAGE, KUMARPUR VILLAGE AND MAHULA.</p>
<p>III. Construction and Demolition waste :</p> <p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>1.8 QUINTAL</p> <p>(Report will be provided by the concerned BDO)</p> <p>AT PRESENT NO SUCH PLANT SET UP IN CONCERN AREA.</p>
<p>IV. Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KI/D)</p> <p>c) The manner of treatment of the industrial</p>	<p>(Report will be provided by the GM, DIC)</p> <p>NIL</p> <p>NA</p> <p>NA</p>

ATTESTED
M. R. Islam
MD. R. KHAIROUZZAMAN
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

Block Development Officer
 Belanganai Division, Belanganai Block
 Belanganai, Murshidabad

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<p>waste so generated.</p> <p>d) The discharge effluent analysis from the CEIP and ETP treating the industrial waste from each outlet</p> <p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District</p>	<p>NA</p> <p>NA</p>
<p>V Regulation of Flood Plain Zone</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District</p>	<p>(Report will be provided by the Irrigation dept)</p> <p>NO SUCH FLOOD PLAIN ZONE LOCATED WITH IN THE AREA</p> <p>NO SUCH DIRECT DISCHARGING UNIT OR PLANT IS LOCATED HERE.</p>
<p>VI Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal</p>	<p>(Report will be provided by the concerned BDO)</p> <p>0120QUINTAL</p> <p>COLLECTED FROM THE MEDICAL HOSPITAL FOR DISPOSAL ACCORDINGLY</p> <p>(Report will be provided by the concerned BDO)</p>
<p>VII Mining</p>	

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MDK
MD. KHABRUZ ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Barhamore, Murshidabad

-R-1

Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.

<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p> <p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>NO SUCH RECORD AVAILABLE</p> <p>NIL</p>
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MSB
MD. KHARUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Raichanpur, Murshidabad
 08 AUG 2024

MMV
 Block Development Officer
 Belidanga-I Block,
 Block Development Officer,
 Belidanga-I Development Block,
 Belidanga, Murshidabad

OFFICE OF
THE BLOCK DEVELOPMENT
OFFICER



Beldanga-II Development Block
P.O. Saktipur
Dist: Murshidabad
PIN: 742163, West Bengal
Phone: (03482) 242234
Email: bdoBeldanga2@gmail.com

Memo No. 2151/EN/Bel-II

Date: 31.05.2024

To
The Officer-in-Charge, SBM (G)
Murshidabad.

Subject : Format report i.c.w O.A No. 200/2014 before the
Hon'ble Tribunal, Principal Bench, New Delhi.

Sir,

In reference to above, sending herewith the required report as per given format in connection with O.A NO. 200/2014 before the Hon'ble Tribunal, Principal Bench, New Delhi.

This is for your kind information.

Yours faithfully,

Encl. AS stated.

31.05.24
Block Development Officer
Beldanga - II Development Block
Shaktipur, Murshidabad

Memo No. 2151/1(3)/Bel-II

Date: 31.05.2024

Copy forwarded for information and taking necessary action to:-

1. The Additional District Magistrate (Dev), Murshidabad.
2. The Sub-Divisional Officer, Sadar, Murshidabad.
3. The District Panchayat & Rural Development Officer, Murshidabad.

ATTESTED
08 AUG 2024
MD. KHAIRUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

31.05.24
Block Development Officer
Beldanga - II Development Block
Shaktipur, Murshidabad

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-R-1

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench,
New Delhi).

Name of the District : Murshidabad

Name of the Ganga Bordering Block : Beldanga-II

Sl. No.	Issue	Remarks
I.	Sewage :	(Report will be provided by the concerned BDO)
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	LIQUID SEWAGE 160 KLD
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	130 KLD (THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE MANAGED BY SOAK PIT , TWINE PIT , IHHL)
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE . MANAGED BY SOAK PIT , LEACH PIT KITCHEN GARDEN AND AGRI USASGE
	d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.	NA
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	FSTP WILL BE TAKEN UP UNDER SBM(g) PHASE II

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MO. KHAIRUZZAMAN
Notary Public
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Regd. No.- 97/2002
Berhampore, Murshidabad

<p>f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts / towns in terms of faecal coliform (MPN/100ml)</p>	<p>NA</p> <p>WATER TESTING OF RIVER IS REQUIRED</p>
<p>(Report will be provided by the concerned BDO)</p> <p>SOLID WASTE 165 Qntl</p> <p>135 QUNTL</p> <p>30 QUNTL (165 - 135 = 30)</p> <p>NIL</p> <p>Treated Waste is used as organic manure for agriculture.</p>	<p>II. Rural Solid Waste disposal :</p> <p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste (in quintal).</p> <p>d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>

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 Regd. No. - 97/2002
 Berhampore, Murshidabad

R - 1

	f) Current status of dumping of solid waste with reference to location.	There is no dumping of solid waste at this Block
III.	Construction and Demolition waste :	(Report will be provided by the concerned BDO)
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	NIL ? 21
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	NIL ? ? ? .
IV.	Industrial Effluent discharge :	(Report will be provided by the GM, DIC)
	a) Number of industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries and details of defaulting industrial units.	NIL
	b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	NA
	c) The manner of treatment of the industrial waste so generated.	NA
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	NA

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08 AUG 2024

MD. KHAIRUL ISLAM

Notary Public

Govt. of West Bengal

Regd. No. - 97/2002

Berhampore, Murshidabad

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<p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p> <p>Regulation of Flood Plain Zone :</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>NIL</p> <p>(Report will be provided by the Irrigation dept.)</p>
<p>VI. Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>0.3 QUNTL</p> <p>AN AGENCY NAMEDLY MEDICARE ENGAGED TO DISPOSE OFF IT.</p> <p>(Report will be provided by the concerned BDO)</p>
<p>VII. Mining :</p> <p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management</p>	<p>NIL</p>

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 Govt. of West Bengal
 Regd. No. - 97/2002
 Behampore, Murshidabad

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	<p>Guidelines 2016.</p> <p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	NIL.
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Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.

ATTESTED

MRS
MD. RAHIMUZZAMAN
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad

[Signature]
 31.5.24
 Block Development Officer

Beldanga-II Development Block

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the District : Murshidabad

Name of the Ganga Bordering Block : SUTII

Sl. No.	Issue	Remarks
I.	Sewage :	(Report will be provided by the concerned BDO)
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	WET FECEES: 256 qntl : Liquid sewage:284 KLD
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	WET FECEES: 256 qntl : Liquid sewage:284 KLD
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	This Block has no FSTP. Treatment of sewage effected by twin pit of IHHLs/Septic Tanks.
	d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.	This Block has no FSTP
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	By March 2025, Sewage Treatment Plant will be put in place

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<p>f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)</p>	<p>Sufficient Leach Pits, Soak Pits are constructed to help discharged untreated effluent percolate and get absorbed</p> <p>Water Facilitators collect water sample and the sample is tested in Laboratory regularly.</p>
<p>II</p> <p>Rural Solid Waste disposal :</p> <p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste (in quintal).</p> <p>d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of</p>	<p>(Report will be provided by the concerned BDO)</p> <p>23.8 Qntl</p> <p>5 Qntl approx. at Ahrian Solid Waste Management (SWM) Unit</p> <p>Villagers are using dumping sites for Biodegradable waste at their respective HHs. We are working on full functionalisation of Ahrian SWM</p> <p>No Legacy waste is lying. Legacy waste are carried by Sanitation Workers by E carts and brought to SWM Unit and Seggregated</p> <p>1. Plastic Waste will be bailed/shredded by bailing/shredding machine</p>

77.

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<p>legacy waste.</p> <p>f) Current status of dumping of solid waste with reference to location.</p> <p>III. Construction and Demolition waste :</p> <p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>2. By selling Plastic Bottles, Polythenes</p> <p>3. Composting of Biodegradable Waste</p> <p>Dumped at Ahiran SWM Unit</p> <p>(Report will be provided by the concerned BDO)</p>
<p>IV. Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from</p>	<p>No treatment Process of C&D waste is put in place</p> <p>(Report will be provided by the GM, DIC)</p> <p>No Industrial Unit is located within Ahiran Gram Panchayat</p> <p>Question Does not arise</p> <p>Question does not arise</p> <p>Question does not arise</p>

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 08 AUG 2021
 MD. KHAIRUL ISLAM
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 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

- 79 -

V.	<p>each outlet.</p> <p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District</p> <p>Regulation of Flood Plain Zone:</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District</p>	<p>0.67 Quintal (Rubbish from Brick Field at Gosairpur) under Ahiran Gram Panchayat Rubbish is sold for use in road repair</p> <p>(Report will be provided by the Irrigation dept.)</p> <p>Flood Plain Zone butting Sut I Block is not demarcated, So, extent of encroachment if any is not understandable</p>
VI.	<p>Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal.</p>	<p>0.20 Quintal</p> <p>(Report will be provided by the concerned BDO)</p> <p>However, no direct discharge of pollutants is visible/ reported at Ganga border butting Sut I Block</p>
VII.	<p>Mining :</p> <p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and</p>	<p>Nil</p> <p>(Report will be provided by the concerned BDO)</p> <p>SNG Enviro solutions Pvt Ltd, Kolkata Vehicle comes to BPHC and collect Bio Medical waste every 24 hours</p>

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08 AUG 2024

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<p>"Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p> <p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>Nil</p>
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Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.

02.11.2023
 Block Development Officer

Suti I Dev Block

ATTESTED
MSB
 08 AUG 2023
MD. KHAIRUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

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Government of West Bengal
Office of the
Block Development Officer
Suti-II Development Block
Dafahat: Murshidabad



P.O. Dafahat, P.S. Suti
Dist.: -Murshidabad,
Pin: - 742224, West Bengal
Contact: - Phone:03485-262890
Email: - suti2bdo@gmail.com

Memo: - 413/En/67

Dated:01/06/2024

To
The Officer in Charge SBM(G),
Murshidabad.

Sub: Report in Connection with O.A.No 200/2014 pending before the Hon'ble Tribunal,
Principal Bench, New Delhi
Ref Memo no: - 22/13/SAN/MZP/F-194A/2024-25/ENS dated 31/05/2024

Respected Sir,

In reference to the above subject, sending herewith the report.
This is for your kind information and perusal.

Enclosure: - As stated,


Block Development Officer
Suti-II Development Block
Dafahat, Murshidabad

Dated:01/06/2024

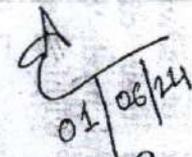
Memo: - 413/1(4)/En/67

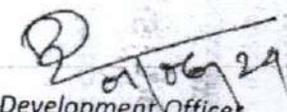
Copy Forwarded for kind information to:-

1. The Sub-Divisional Officer, Jangipur, Murshidabad.

Copy Forwarded for information:-

2. The Jt BDO, Suti II Dev Block, Murshidabad.
3. The DEO(PS), Suti II Dev Block, Murshidabad.
4. Office Copy.


01/06/24
Jt. B.D.O.
Suti-II Dev. Block
Dafahat, Murshidabad


Block Development Officer
Suti-II Development Block
Dafahat, Murshidabad

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08 AUG 2024
MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 97/2002
Berhampore, Murshidabad

R-1

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench,
New Delhi).

Name of the District : Murshidabad

Name of the Ganga Bordering Block : SUTI-II DEVELOPMENT BLOCK.

Sl. No.	Issue	Remarks
I.	Sewage :	(Report will be provided by the concerned BDO)
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	4156.5 KLD (APPROX)
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD)	NIL
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	38 nos of Leachpit at institutional level are there as sewage treatment plant.
d)	Quality of discharged treated sewage from each STP, particularly for fecal coliform.	NIL
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	NIL

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MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

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83.

<p>f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts / towns in terms of faecal coliform (MPN/100ml)</p>	<p>NIL</p> <p>NIL</p>
<p>II. Rural Solid Waste disposal :</p>	<p>(Report will be provided by the concerned BDO)</p>
<p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p>	<p>47.91 QUINTAL</p>
<p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p>	<p>NIL</p>
<p>c) The gap in treatment of solid waste (in quintal).</p>	<p>NIL</p>
<p>d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.</p>	<p>NIL</p>
<p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste</p>	<p>NIL</p>

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MD. RAJIB ISLAM
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 Berhampore, Murshidabad.

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	<p>f) Current status of dumping of solid waste with reference to location.</p>	NIL
III.	<p>Construction and Demolition waste :</p> <p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>NIL</p> <p>NIL</p>
IV.	<p>Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p>	<p>(Report will be provided by the GM, DIC)</p> <p>N/A</p> <p>N/A</p> <p>N/A</p> <p>N/A</p>

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08 AUG 2024
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 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad

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	<p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p>	<p>N/A</p>
V.	<p>Regulation of Flood Plain Zone:</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>(Report will be provided by the Irrigation dept.)</p> <p>N/A</p> <p>N/A</p>
VI.	<p>Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>0.25 QUINTAL</p> <p>SMG BIO MEDICAL WASTE MANAGEMENT SYSTEM.</p>
VII.	<p>Mining :</p> <p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>NIL</p>

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 MD. FAHIMUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabag

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	<p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>NIL</p>
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Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.

ATTESTED
MSAL

MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

A
 01/06/2024
 Jt. B.D.O.
 Sut-II Dev. Block
 Dafehat, Murshidabad

B
 01/06/24
 Block Development Officer
 Block Development Officer
 Sut-II Development Block
 Dafehat, Murshidabad

Office of
The Block Development Officer
Raghunathganj-I, Murshidabad



BDO's Office Raghunathganj-I
P.O. & P.S.- Raghunathganj
Dist. -Murshidabad, Pin- 742225

Contact - Phone:03483-266062
Email- rnq1.bdo@gmail.com
raghu1.bdo@gmail.com

Dated: 03/06/2024

Memo No: 1339

To,
The Officer in Charge, SBM (G)
Murshidabad.

Sub: Format report iev O.A No 200/2014 before the Hon'ble Tribunal, Principal Bench, New Delhi.

Sir,

In reference to above sending herewith the required report as per given format in connection O.A No 200/2014 before the Hon'ble Tribunal Principal Bench New Delhi.

This is for kind information.

Thanking you.

Yours faithfully,

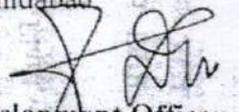

Block Development Officer,
Raghunathganj-I Dey Block, Murshidabad.

Memo No: 1339/1(3)

Dated: 03/06/2024

Copy forwarded for kind information to:

- i) The Additional District Magistrate (Development), Murshidabad.
- ii) The Sub Divisional Officer, Jangipur, Murshidabad for her kind information.
- iii) The District Panchayat & Rural Development Officer, Murshidabad.


Block Development Officer,
Raghunathganj-I Dey Block, Murshidabad.

ATTESTED

MD. KHAN GUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench,
New Delhi.

Name of the District : Murshidabad

Name of the Ganga Bordering Block : Raghunathganj-I

Sl. No.	Issue	Remarks
1	Sewage:	Report will be provided by the concerned BDO.
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	80.3 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	80.3 KLD
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	Sufficient number of modified Leach Pit, Soak Pit, Kitchen Garden etc for disposal in Ganga Bordering GPs.
d)	Quality of discharged treated sewage from each STP, particularly for fecal coliform.	Fecal coliform which is emitted from septic Tank is treated in Sewage Treatment Plant with the help of Leach Pit at Community Level.
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage.	As per approved DPR of GVM, the pending work will be finished within Dec 2024.

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<p>d) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>e) Water quality in river and its tributaries in abutting districts / towns in terms of faecal coliform (MPN/100ml)</p>	<p>Nos of modified leach pit within 31.04.2024.</p> <p>NA</p>
<p>II. Rural Solid Waste disposal :</p> <p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste(in quintal).</p> <p>d) Legacy waste(in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>5.12</p> <p>4.20</p> <p>0.92</p> <p>Bio fertilizer, through SWM units.</p> <p>SWM unit to be functional in the year end. Plastic waste to separate after construction of PWM unit</p>

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<p>III f) Current status of dumping of solid waste with reference to location. Construction and Demolition waste :</p>	<p>(Report will be provided by the concerned BDO)</p>
<p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal). b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>5.7 Waste to be treated after SWM unit being functional.</p>
<p>IV. Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units. b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD). c) The manner of treatment of the industrial waste so generated. d) The discharge effluent analysis from the CETTP and ETP treating the industrial waste from each outlet.</p>	<p>(Report will be provided by the GM, DIC) Nil Nil Nil Nil</p>

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<p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p> <p>Regulation of Flood Plain Zone :</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>NA</p> <p>(Report will be provided by the Irrigation dept.)</p>
<p>VI. Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>0.3</p> <p>The waste treated by SNG Enviroolutions Pvt Ltd.</p> <p>(Report will be provided by the concerned BDO)</p>
<p>VII. Mining:</p> <p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>Nil</p>

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b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	NA
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Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.




 Block Development Officer
 Raghunathganj-I Dev Block

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 08 AUG 2024
MD. KHAIRUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the District : Murshidabad

Name of the Ganga Bordering Block : Raghunathganj-II

Sl No.	Issue	Remarks
1	<p>Sewage:</p> <p>a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).</p> <p>b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).</p> <p>c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.</p> <p>d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.</p> <p>e) Time bound plan to meet the gap, if any, in generation and treatment of sewage</p> <p>f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>12871 KLD</p> <p>7722 KLD</p> <p>Leach Pit-155, Vertical Chamber-115 and Kitchen Garden</p> <p>Not applicable</p> <p>Wetland, DEWATS, Vertical Chamber, Leach pit</p> <p>Sufficient leach pits are constructed to allow effluent percolate</p>

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<p>g) Water quality in river and its tributaries in abutting districts / towns in terms of fecal coliform (MPN/100ml)</p>	<p>No discharge in the river Ganga</p>
<p>II</p> <p>Rural Solid Waste disposal</p> <p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste(in quintal).</p> <p>d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p> <p>f) Current status of dumping of solid waste with reference to location.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>15.05 quintal</p> <p>9.0 quintal</p> <p>6.05 quintal</p> <p>Legacy waste will be disposed we are working on operational of SWMS</p> <p>1. By PWM unit treatment, 2. By selling of plastic bottles, polythene, 3. Composting of Biodegradable waste</p> <p>1. Three SWM Segregation shed under Teghari-I, Mithipur and Barashmul Dayarampur Gram Panchayat</p>
<p>III</p> <p>Construction and Demolition waste :</p> <p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).</p>	<p>(Report will be provided by the concerned BDO)</p> <p>This block is rural in nature, no commercial construction generating C&D waste is not reported</p>

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<p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>No such plant is in action now.</p>
<p>IV. Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p> <p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p>	<p>(Report will be provided by the GM, DIC)</p> <p>These have no industry exists beside River Bhagirathi under Raghunathganj-II Block, District-Murshidabad</p> <p>So Industrial effluent discharge in river Ganga is nil</p>
<p>V. Regulation of Flood Plain Zone :</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>(Report will be provided by the Irrigation dept.)</p>

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 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

VI. Bio medical waste : a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal). b) The manner of its treatment and disposal.	(Report will be provided by the concerned BDO) A) Liquid waste 1 liter per day. Solid waste 3kg per day. B) By SNG Enviroresolution Pvt. Ltd. (Report will be provided by the concerned BDO)
VII. Mining. a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016. b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	No. Charge illegal sand mining is register as no sand block is present under the jurisdiction of this Raghunathgani-II Block. No. Charge illegal sand mining is register.

Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.

Block Development Officer
 Raghunathgani-II Dev. Block

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 08 AUG 2024
 MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad

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Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench,

Name of the District : Murshidabad

New Delhi).

Name of the Ganga Bordering Block : FARAKKA

Sl. No.	Issue	Remarks
I.	Sewage:	
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	(Report will be provided by the concerned BDO) 12.725 Lakh KLD
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	3.43 Lakh KLD
	c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	1. 980 2. 980 X 350 Litre (3.43 Lakh KLD) 3. Full capacity is in working mode
	d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.	There is no such plant
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	31 st December 2024

ATTESTED

MRSK

MD. ABU AHMED ISLAM

Notary Public

Govt. of West Bengal

Regd. No.- 97/2002

Farhampore, Murshidabad



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<p>d) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts / towns in terms of faecal coliform (MPN/100ml)</p>	<p>Dharmshala and Ashram exists but they does not generate such waste.</p> <p>Good</p>
<p>II. Rural Solid Waste disposal :</p> <p>a) Per day generation of Solid waste in Ganga Bording GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bording GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste(in quintal).</p> <p>d) Legacy waste(in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>2.82 Lakh X 970 Gram = 2735.4 Quintal</p> <p>215 Quintal</p> <p>2520.4 Quintal</p> <p>2520.4 Quintal</p> <p>Plastic Waste Management and Bio-fertilizer machine</p>

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 MD. KHAIRUL ISLAM
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 Govt. of West Bengal
 Regd. No.- 97/2002
 Bahampore, Murshidabad

<p>f) Current status of dumping of solid waste with reference to location.</p>	<p>Segregation Shed of that Gram Panchayat</p>
<p>III. Construction and Demolition waste :</p> <p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>750 X 3600 Kg = 2700000 Kg = 27000 Quintal</p> <p>There is no such plant and it is mainly used for development of land.</p>
<p>IV. Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p>	<p>(Report will be provided by the GM, DIC)</p>

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 08 AUG 2021
 MD. KHAIKUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Serhampore, Murshidabad

<p>V. Regulation of Flood Plain Zone:</p> <p>a) If the Flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>(Report will be provided by the Irrigation dept.)</p>
<p>VI. Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>1 X 90 Kg + 30 X 5 Kg + 280000 X 30 Gram = 90 + 150 + 84, i.e. 324 Kg = 3.24 Quintal</p> <p>Buried</p>
<p>VII. Mining:</p> <p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>Supplied from BL&LRO</p>

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 Regd. No.- 97/2002
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<p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	
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Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.

[Signature]
 Block Development Officer
 PARAKKA Block

ATTESTED
[Signature]
MD. KHARUJ UZZAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Campore, Murshidabad

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Answer R-1

BDO's Office Sagardighi
P.O. & P.S.- Sagardighi
Dist.- Murshidabad, Pin- 742226

Contact - Phone: 03483-268021
Fax- 03483-268021
Email- bdosdighimsd@gmail.com

Office of
Block Development Officer
Sagardighi, Murshidabad



Memo No.- 1245/EN/5B

Date- 31.05.2024

To
The Officer - in - Charge, SBM(G)
Murshidabad

Sub: - Format report i.c.w O.A No. 200 / 2014 before the Hon'ble Tribunal, Principal Bench, New Delhi.

Sir,

In reference to above, sending herewith the required report as per given format in connection with O.A No. 200/2014 before the Hon'ble Tribunal, Principal Bench, New Delhi.

This is to your kind information.

Thanking you

Your's faithfully

hiosm
Block Development Officer
Sagardighi Development Block
*Sagardighi :Murshidabad

Memo No. 1245/3(1)D/SB

Date 31/05/2024

Copy forwarded for kind information to:-

1. The Additional District Magistrate (Dev.), Murshidabad.
2. The Sub - Divisional Officer, Jangipur.
3. The district Panchayats & Rural Development Officer, Murshidabad.

hiosm
Block Development Officer
Sagardighi Development Block
*Sagardighi :Murshidabad

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08 AUG 2024
MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Serhampore, Murshidabad

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Proper format for Report in connection with G.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench,

New Delhi).

Name of the District : Murshidabad

Name of the Ganga Bordering Block : SAGARDIGHI

Sl. No.	Issue	Remarks
1	<p>Sewage:</p> <p>a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).</p> <p>b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).</p> <p>c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.</p> <p>d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.</p> <p>e) Time bound plan to meet the gap, if any, in generation and treatment of sewage</p>	<p>(Report will be provided by the concerned BDO)</p> <p>5589.48 KLD</p> <p>9642.78 KLD</p> <p>424 NOS MODIFIED LEACHPIT , HH LEVEL SEPTIK TANK , SOAKWELL , SOAKPIT , KITCHEN GARDEN ETC.</p> <p>304 NOS MODIFIED LEACHPIT , TBF ETC WITHIN 31.03.2024</p>

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08 AUG 2014

MD. KHANDEL BLAW
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

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<p>f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts / towns in terms of faecal coliform (MPN/100ml)</p>	<p>NIL</p> <p>N/A</p>
<p>II. Rural Solid Waste disposal :</p> <p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste(in quintal).</p> <p>d) Legacy waste(in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>58.17 Quintal</p> <p>NIL</p> <p>58.17 Quintal</p> <p>58.17Quintal, WITHIN 31.03.2024</p> <p>Waste collected and treated in SWM unit. Plastic waste separated for PWM unit.</p>

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Notary Public

Govt. of West Bengal
Regd. No.- 97/2002
Murshidabad

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<p>f) Current status of dumping of solid waste with reference to location.</p>	<p>SWM unit and Solid waste stored in each HH area.</p>
<p>III Construction and Demolition waste :</p> <p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>58.17QUINTAL</p> <p>Waste treated through SWM units under Sagardighi Dev. Block.</p>
<p>IV. Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP</p>	<p>(Report will be provided by the GM, DIC)</p>

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 Regd. No.- 97/2002
 Berhampore, Murshidabad

<p>and ETP treating the industrial waste from each outlet.</p> <p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p>	
<p>V. Regulation of Flood Plain Zone :</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>(Report will be provided by the Irrigation dept.)</p>
<p>VI. Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal.</p>	<p>0.30 QUINTAL</p> <p>(Report will be provided by the concerned BDO)</p> <p>TREATED IN SAFETY PIT</p>
<p>VII. Mining:</p> <p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for</p>	<p>N/A</p> <p>(Report will be provided by the concerned BDO)</p>

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MO. KHAIROL ISLAM
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Chamara, Murshidabad

<p>Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p> <p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>N/A</p>
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Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.

[Signature]
 Block Development Officer
 Sagardighi Development Block

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[Signature]
MD. KHANGL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 hamoore. Murshidabad

R-1

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench,
New Delhi).

Name of the District : Murshidabad
Name of the Ganga Bordering Block : Murshidabad-Jiaganj

PRD 1

Sl. No.	Issue	Remarks
<p>I. Sewage :</p> <p>a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).</p> <p>b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).</p> <p>c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.</p> <p>d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.</p> <p>e) Time bound plan to meet the gap, if any, in generation and treatment of sewage</p>	<p>(Report will be provided by the concerned BDO)</p> <p>4500 KLD</p> <p>200 KLD</p>	<p>180 nos of community leach pit. Leach pits are using for managing household and institution gray water.</p> <p>There is no STP at this Block.</p> <p>By the end of December, 2024</p>

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08 AUG 2024
MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 97/2002
Berhampore, Murshidabad

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<p>f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts / towns in terms of faecal coliform (MPN/100ml)</p>	<p>Nil</p> <p>Water test is required.</p>
<p>II. Rural Solid Waste disposal :</p> <p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste (in quintal).</p> <p>d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>281 quintals (Bio-degradable and Non-Bio-degradable)</p> <p>180 quintals.</p> <p>101 quintals.</p> <p>By the end of December, 2024. After operational of SWM units.</p> <p>Bio-degradable waste are using for cattle feeding.</p>

ATTESTED
 08 AUG, 2024
 MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
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 Chhampore, Murehidabad

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R-1

<p>d) Current status of dumping of solid waste with reference to location.</p>	<p>People are using their home made compost pit for dumping the waste.</p>
<p>III. Construction and Demolition waste :</p> <p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>0.109 meter cube.</p> <p>C & D waste is using for other developmental work like repairing roads, protective walls etc.</p>
<p>IV. Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste</p>	<p>(Report will be provided by the GM, DIC)</p>

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 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabao

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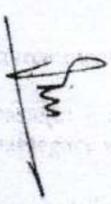
<p>in Ganga Bordering GP within the Block (in KLD),</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p> <p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p>	
<p>V. Regulation of Flood Plain Zone :</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>(Report will be provided by the Irrigation dept.)</p>
<p>VI. Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal.</p>	<p>(Report will be provided by the concerned BDO)</p> <p>0.06 quintal.</p> <p>FNG & ENVIRO agency collect the waste and dispose the same.</p>

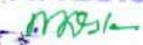
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MD. KHAIRUL ISLAM
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 Govt. of West Bengal
 Regd. No.- 97/2002
 ehampara, Murshidabad

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VII. Mining :		(Report will be provided by the concerned BDO)
a)	Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	NIL
b)	Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	NIL

Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.


 Block Development Officer
 Murshidabad-Jiaganj Block

ATTESTED

 MD. BIRAHIMUDDIN ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad
 08 AUG 2023

proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the District : Murshidabad

Name of the Ganga Bordering Block : SAMSERGANJ

Sl No	Issue	Remarks
I.	Sewage:	(Report will be provided by the concerned BDO)
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	22.99 KLD
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	57.4 KLD
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	At present 604 nos. of Leach pit at Community level, Grey water filtered at filter chamber.
	d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.	No record.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	N.A.
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Informed to the concerned the head of Masjid Committee and Mosque Committee to treat sewage through Leach Pit, Soak Pit.
	g) Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	N.A.
II.	Rural Solid Waste disposal :	(Report will be provided by the concerned BDO)
	a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	12.52 Quintal
	b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	8.49 Quintal
	c) The gap in treatment of solid waste (in quintal).	4.03 Quintal
	d) Legacy waste(in quintal) and the time bound plan to treat legacy waste.	0.4 Quintal
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Waste collected and treat in SWM units.
	f) Current status of dumping of solid waste with reference to location.	Solid waste store at SWM units.
III.	Construction and Demolition waste :	(Report will be provided by the concerned BDO)
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in	0.14 Quintal

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 07/07/2014
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 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad.

	quintal).	
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization	0.3 Quintal
IV.	Industrial Effluent discharge :	(Report will be provided by the GM, DIC)
	a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	N.A.
	b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	N.A.
	c) The manner of treatment of the industrial waste so generated.	N.A.
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	N.A.
	g) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	N.A.
V.	Regulation of Flood Plain Zone :	(Report will be provided by the Irrigation dept.)
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	N.A.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	N.A.
VI.	Bio medical waste :	(Report will be provided by the concerned BDO)
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.25 QUINTAL
	b) The manner of its treatment and disposal.	SNG environment pollution private limited Kalyani, Nadia district, collect the bio medical waste and they dispose same.
VII.	Mining:	(Report will be provided by the concerned BDO)
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	N.A.
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	N.A.

Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.

Sd/-

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 08 AUG 2023
MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad

Block Development Officer
 Samsarganj Development
 Block Ratanpur, Murahdabad

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Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the District : Murshidabad

Name of the Ganga Bordering Block :

Sl. No.	Issue	Remarks
I.	Sewage :	(Report will be provided by the concerned BDO)
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	a) 163650 KLD waste water generated at the household level
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	b) Out of the waste water generated 123650 KLD discharged at household level soakpit/leachpit and kitchen garden and residual 40000 KLD at small pond.
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	c) For the purpose of treating Grey Water generated at household, Work order issued for construction of 825 Nos. GWM unit (01 unit for every 5 household where no soakpit/leachpit constructed by own expenses). Out of the above 343 nos unit constructed and Grey water discharged there. Sewage treatment plant (S.T.P.) within 04 GAP GPs yet to be planned.
	d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.	d) Sewage treatment plant (S.T.P.) within 04 GAP GPs yet to be planned.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	e) No sewage flows into the River Ganges from the GAP GPs. But 343 nos. of GWM unit (01 unit for every 5 household) has already been constructed.

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<p>R-1</p> <p>f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p> <p>g) Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)</p>	<p>f) No Hotels, Dharamshala and Ashram operated within GAP GPs.</p> <p>g) No Sewage flows in River Ganges from the GAP GPs.</p>
<p>II. Rural Solid Waste disposal :</p> <p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste (in quintal).</p> <p>d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>	<p>a) 79.07 Qtl.</p> <p>b) Bio-Degradable waste amounted 76.11 Qtl. treated at Household level out of Total Solid Waste.</p> <p>c) 2.96 Qtl. Non-Bio-Degradable waste.</p> <p>d) 01 No. Centralized SWM unit & 2 Nos. Decentralized SWM units already constructed and 01 Decentralized SWM unit expected to be constructed within August, 2024 within 56 villages of 4 Nos. Ganga Bordering GPs. And all these unit will be functionalized and Bio-Degradable & Non-Bio-Degradable waste treatment will be started October, 2024 at the SWM Units.</p>

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<p>f) Current status of dumping of solid waste with reference to location.</p>	<p>e) At present Bio-Degradable wastes are treated in the way of cattle feed and Residuals are used for making compost at Household Level and for Non Bio-Degradable waste collection, distribution of waste bins is under process.</p> <p>f) Currently dumping of waste (non-degradable only) are done in the available fallow land within G.P. area. However, to sort out this issue distribution of waste Bins at the H.H. Level to be done after operationalization of SWM Project (Centralized & Decentralized) which is in under process now.</p>
<p>III. Construction and Demolition waste :</p> <p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>a) Construction waste generated per day 0.275 Qtd.</p> <p>b) Out of the Construction waste wooden scrap is used for as cooking fuel, plastic & iron wastes sold and concrete wastes are used to fill the vacant surrounding land of the newly constructed building.</p>
<p>IV. Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in</p>	<p>a) Quantity is NIL, as industry is absent here.</p> <p>b) Quantity is NIL, as industry is absent here.</p>

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08 AUG 2027
 MD. KHAIROL ISLAM

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Govt. of West Bengal

Regd. No.- 97/2002

Berhampore, Murshidabad

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KLD).	<p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p> <p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p>	<p>c) Not required.</p> <p>d) Not required.</p> <p>e) Qty is NIL, as industry is absent here.</p>
<p>ATTESTED</p> <p>MD. BAHUDDIN</p> <p>MD. KHAIROL ISLAM</p> <p>Notary Public</p> <p>Govt. of West Bengal</p> <p>Regd. No. - 97/2002</p> <p>Berhampore, Murshidabad</p>	<p>Regulation of Flood Plain Zone :</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>a)</p>
VI.	<p>Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) The manner of its treatment and disposal.</p>	<p>a) 03 Kg of BMW generated per day</p> <p>b) Transported and gathered first at Common collection point at Krishnapur RH and from there SNG Enviro Solution PVT LTD collect the BMW and dispose.</p>

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VII. Mining :

a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.

b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.

a) No cases registered within a year.

b) No cases registered within a year

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08 AUG 2023
MD. KHAIRUL ISLAM
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Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

Any other information pertaining to steps taken towards management of waste and raising awareness towards the same can be incorporated after filling the abovementioned categories as directed by the Hon'ble NGT vide order dt. 24.11.2023.


Block Development Officer
Lalgola Development Block
Lalgola:: Murshidabad

I. Sewage									
Name of the District: Murshidabad									
SL No	Name of Town	Sewage Generation per day (in MLD)	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)			Mode of disposal in each town	Quality of discharged treated sewage from each STP, particularly for Faecal Coliform	Time bound plan to meet up the gap
				Number of STP	Built up Capacity in MLD	Capacity Utilization In(%)			
		[a]	[b]			[c]		[d]	[e]
1	Berhampore	26.31	1.78	1	3.70	48.11%	A] Treated Water is being re-used for different purposes as per policy prepared by UDB&A Deptt. (June, 2020)	Compliant with the standards notified by MoEF&CC, dated 13-10-2017.	a) 16.5 MLD Capacity STPs at (Murshidabad District) are under Construction Stage. (Time: EoT proposed upto September 2024).
2	Jangpur	11.67	NA	NA	NA	NA	B] Balance treated water is being discharged in surface water body		b) 1.5 MLD STP at (Jangpur-Azinganj) is under proposal stage
3	Jisganj-Azinganj	6.37	0.95	2	1.38	68.84%			c) 4.0 MLD capacity STP at (Murshidabad) is under process of sanction.
4	Murshidabad	5.82	0.24	1	1.96	12.24%			d) State is also planning for setting up of STP/s & PSTP/s to mitigate the gap in a phased manner. funding from NMCG, AMRUT, & State Funds subject to the availability of land.
5	Dhulian	15.41	NA	NA	NA	NA			
Total		65.58	2.97	4	7.04	NA			

* Utilization capacity is worked out on the basis of as on date design flow of each STP.

As per Latest Water Quality Report of WBPCB, BOD level of entire stretch of River Ganga is within the permissible limit of bathing standard i.e. 3.0 mg/l

Apart from construction of STP for addressing the BOD level, state is also focusing on to reduce Faecal Coliform level in the river Ganga by using different alternative technologies for treatment of Drains, Nallahs and Khals discharging in River Ganga.

For construction of STPs/FSTPs, availability of encumbrance free land with proper title and ownership is one of the major constraints in the State. The State is giving all-out efforts in search of suitable and feasible land for construction of these utilities.

ATTESTED

MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

OFFICE OF THE COUNCILLORS DHULIYAN MUNICIPALITY

P.O. DHULIYAN, DIST. MURSHIDABAD

S.T.D.: ☎/Fax: 265233

Chairman's Chamber ☎: 03485-266133

E-mail: dhuliyanmunicipality@gmail.com

Website : www.dhuliyanmunicipality.in

Memo No. 108/pm

Date : 08/04/2024

To,
The District Magistrate / Chairperson District Ganga Committee
Murshidabad
New Administrative Building ,
Berhampore , Murshidabad

Sub: *Submission of information for the purpose of complying with the direction given by Hon'ble NGT in original application no. 200/2014/PB (M.C. Mehta - Vs- Union of India & Ors.)*

Ref. - 644(14) /EN/P&RD/MSD Dated 05.04.2024

Sir,

In pursuance of above I the undersigned furnished the report in connection with *complying with the direction given by Hon'ble NGT in original application no. 200/2014/PB (M.C. Mehta - Vs- Union of India & Ors.) in the prescribed proforma duly signed by Executive Officer in pdf and excel format.*

This is for favor of your kind information .

Encl: Annexure A , B, C

ATTESTED
MSL
MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidaba.

Yours faithfully,

Abul Kalam
08/04/24
Executive Officer,
Dhuliyan Municipality

Executive Officer
Dhuliyan Municipality

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Municipal / Panchayat Solid Waste disposal						Annexure-B	
Sl. No	Name of the Block	Per-day generation of Solid waste in each city/town within the District	Quantity of solid waste created per day, in each city/town of the District	The part in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
31	Kangpur Municipality						
32	Dhuliyon Municipality	42.2 TPD	0	42.2 TPD	LEGACY WASTE NOT YET TREATED AND PROCESSED DUE TO NON AVAILABILITY OF CPU (DUMPING GROUND) THE WORK OF SETTING UP OF CPU IS UNDER THE IMPLEMENTATION & SUPERVISION OF KMDA	YET TO START IT WILL BE DONE AFTER INSTALLATION OF CPU	LAND PURCHASED IN MALANCHIA MOUZA. DPR IS UNDER PROCESS FOR SETTING UP OF CPU (DUMPING GROUND) FOR TREATMENT AND PROCESSING OF LEGACY WASTE
33	Kandi Municipality						
34	Dombal Municipality						

Abul Kalam
08704/24
Executive Officer
Dhuliyon Municipality

ATTESTED
MD. KHANUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 97/2002
Berhampore, Murshidabad

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OFFICE OF THE COUNCILLORS JANGIPUR MUNICIPALITY

P.O. - Raghunathganj & Dist. - Murshidabad
ESTD: 1869

Memo No. : 890/10/2024/30

Dated: 21/8/24

From : The Chairman / Vice-Chairman, Jangipur Municipality

To:
The Additional District Magistrate (Gen)
Murshidabad
(District Ganga Committee - Section)
New Administrative Building
P.O & P.S - Berhampore
Pin - 742101

Sub : Submission of information for the purpose of complying with the directions given by Hon'ble NCT in Original Application No. 200/2014/PB (M.C. Mehta Vs- Union of India & Ors) -reg

Ref : (I) Order dated 21.02.2024 given by Hon'ble NGT (Principal Bench) under OA 200/2014
(II) Order dated 24.11.2023 (to be read with 06.12.2023) given by Hon'ble NGT (Principal Bench) under OA 200/2014

Sir,
Enclosed herewith the information on the basis of point no I to point VII for your kind information and taking necessary action.



[Signature]
Executive Officer
Jangipur Municipality
Executive Officer
Jangipur Municipality

ATTESTED
[Signature]
MD. KHANUZZAMAN ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 97/2002
Berhampore, Murshidabad

- a) Per day generation of sewage in each city/town within the District. Ans - Data Not Available
- b) Quantity of sewage treated per day, city/town wise. Ans - NIL
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town. Ans - NIL
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform. Ans - NIL
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage. Ans - 2 nos STP is ^{Construction} ~~going~~ ^{under} supervision of KMDA.
- f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them. Ans - No
- g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml) Ans - Prior to test certificates of concern department.

II. Municipal Solid Waste disposal:

- a) Per day generation of Solid waste in each city/town within the District. Ans - 56 TPD.
- b) Quantity of solid waste treated per day, in each city/town of the District. Ans - NIL
- c) The gap in treatment of solid waste. Ans - NA
- d) Legacy waste and the time bound plan to treat legacy waste. Ans - Under process by KMDA
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste. Ans - NA
- f) Current status of dumping of solid waste with reference to location. Ans - Laying in heap.

III. Construction and Demolition waste:

- a) Total per day generation of C & D Waste within the District. Ans - Not measure
- b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization. Ans - Not Established.

IV. Industrial Effluent discharge

- a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units. Ans - NA
- b) Total daily generation of such Industrial waste within the District. Ans - NA
- c) The manner of treatment of the industrial waste so generated. Ans - NA
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet. Ans - NA
- e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District. Ans - NA

V. Regulation of Flood Plain Zone:

- f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District. Ans - NA

ATTESTED
 08 AUG 2024
 MD. KHAIRUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. 97/2002
 Berhampore, Murshidabad

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OFFICE OF THE BOARD OF ADMINISTRATORS OF
MURSHIDABAD MUNICIPALITY

-R-3

LALBAGH, P.O. & DIST.-MURSHIDABAD, PIN-742149,
EMAIL:-murshidabadmunicipality@gmail.com,
FAX:-270232, OFFICE PHONE NO.-(03482)270232

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MEMO NO.-0055/MM

DATED:- 09.04.2024

From:

The Executive Officer
Murshidabad Municipality

To

The District Magistrate / Chairperson
District Ganga Committee
Murshidabad

Ref : Your Memo No. 644(14) /En/P&RD/MSD dated 05.04.2024

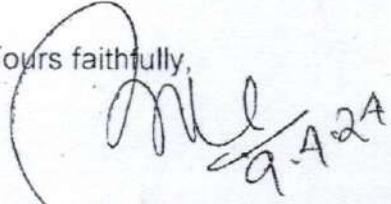
Sub:- Submission of information for the purpose of complying with the direction given by Hon'ble NGT in Original Application No. 200/2014/PB (M.C. Mehta - Vs-Union of India & Ors)-reg

Sir,

With reference to above , I am submitting herewith the aforesaid report in prescribed format which as desired by you.

The required information is being furnished for your kind perusal and necessary action.

Yours faithfully,


Executive Officer
Murshidabad Municipality

Executive Officer
Murshidabad Municipality

Encl: As stated

ATTESTED

MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad
08 AUG 2024

Sl. No	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
28	Belangan Municipality						
29	Murshidabad Municipality	32 MT	NIL (Processing Unit is not operational yet)	32 MT	Nil	NA	Dumping of Solid Waste is going on at Dumping ground at Plot No. 298, 300, 306, 307, Khatian No. 163, Mouza- Jafarganj, Ward No. 13, Total area- 5.14 Acre
30	Jangaul-Azimganj Municipality						
31	Jangpur Municipality						
32	Dhuliyau Municipality						
33	Kandi Municipality						
34	Domkal Municipality						

Satya K Chatterjee
 Sanitary Inspector
 Murshidabad Municipality

QNB
 6/8/24
 Executive Officer
 Murshidabad Municipality

ATTESTED
 08 AUG 2024
 MD. KHAIIRULL ISLAM
 Notary Public
 Govt of West Bengal
 Regd. No. 97/2002
 Berhampore, Murshidabad

37848

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OFFICE OF THE COUNCILLORS

Jiaganj-Azimganj Municipality
P.O.-Azimganj; Dist.-Murshidabad
West Bengal; PIN-742122.
E-mail – jamunicipality@gmail.com
Phone: 03483-253222

Memo No-1604/ESTB/JAM/2024

Date: 08/04/2024

To,
The District Magistrate,
Murshidabad
Berhampore Murshidabad

Sub:-Submission of format Report in connection with NGT.

Ref:-Memo No-644 (14)/En/P&RD/MSD,Dated-05/04/2024.

Sir,

With due respect undersigned is being sent to you the soft copy & Signed copy of report in connection with NGT.

You are requested to please find the attached files.

Thanking you.

Encl:-As stated above.

Yours faithfully,

Chairman
Jiaganj Azimganj Municipality

Chairman
Jiaganj-Azimganj Municipality

ATTESTED

M.K.
08 AUG 2024
MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

- 129 -

Municipal / Panchayat Solid Waste disposal

Annexure-B

Sl. No.	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
1	Berhampore	105 MT/day	No such activities run by this office	NA	Legacy Waste 1,80,000 MT (e-Tender published by SUDA) under process	NA	Legacy waste already existed and daily fresh waste are also dumped at the site. Dumping Ground situated at Ward No. 04 Swami Akshyananda Sarani, Berhampore, Murshidabad.

ATTESTED
 08/11/2007
 MD. KHAIRUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

K-3

Municipal / Panchayat Solid Waste disposal

Sl. No	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Annexure-B Current status of dumping of solid waste with reference of location
30	Jiaganj-Azimganj Municipality	30.08 MT	Nil. For Jiaganj Town there are no land and for Azimganj Town a DPR are under preparation stages by the MED.	30.08 MT	No legacy waste treated till now. We informed SUEDA that in Jiaganj town having 3 nos. & in Azimganj town having 2 nos. spots where legacy waste are required for treatment.	At present our municipality has no plant for waste treatment so the waste are lying from long days at the dumping yard and there are no utilisation.	For Jiaganj Part - 1. On private land situated Beside burning ghat ward no - 01, 2. On private land situated beside Hanuman Mandir, Ward - 01, 3. At Tokia, Ward - 01. AND For Azimganj Part - 1. Babli Danga Ward - 12, 2. Ghoramati, Ward - 13.

Chairman
Jiaganj-Azimganj Municipality



ATTESTED
MRS. K.
MD. KHANUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

05/07

Municipal Solid Waste					Construction and Demolition waste							
District	Sl. No.	ULB	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
HOOGHLY	1	Baldyabati	66.45	65	1.45	Bio-mining and Bio-remediation of the existing legacy waste at partially RWMC Baldyabati has been taken for 6 Cluster ULBs Baldyabati, Konnagar, Champdany, Uttarpara. Out of 220754 MT legacy waste, 45000 MT has already been processed, expected date of completion is March, 2025.	1. Good earth : low land filling and soil as conditioner in garden. 2. Inert : low land filling and base course in road 3. RDF : Cement manufacturing units waste : used as filler material in road construction.	RWMC, Baldyabati	22.79024°N, 88.312383°E	7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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ATTESTED
 05/07/2024
MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Mirshidabad

Annexure - R-4

Municipal Solid Waste

Construction and Demolition waste

District	Sl. No.	ULB	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location		Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
								Dumpsite location	GPS Coordinates of Dumpsite			
HOOGLHY	2	Konnagar	25.4	25	0.4	Bio-mining and Bio-remediation of the existing legacy waste at partially RWMC Baidyabati has been taken for 6 Cluster ULBs Konnagar, Champdany, Rishra & Uttarpara. Out of 220794 MT legacy waste, 45000 MT has already been processed, expected date of completion is March, 2025.	1. Goodearth : low land filling and soil filler material in road construction. 2. Inert : low land filling and base course 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	RWMC, Baidyabati	22.79024°N, 88.312383°E	3.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

ATTESTED
 08 AUG 2024
MD. KHAIRUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Farhampore, Murshidabad

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Municipal Solid Waste							Construction and Demolition waste					
District	Sl. No.	ULB	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
HOOGHLY	3	Rishra	53.87	45	8.87	Bio-mining and remediation of existing legacy waste at partially as soil RVMC Baidyabati has been taken for 6 Cluster 2. ULBs Baidyabati, filling and base course konnagar, Serampore, Champdany, Rishra & Uttarpara.	Out of 220794 MT legacy waste, 45000 MT has already been processed, expected date of completion is March, 2025. There is further accumulation of legacy waste, the quantity of which to be ascertained through drone survey and tender to be invited thereafter.	RVMC, Baidyabati	22.79024°N, 88.31283°E	5.98	0	Segregated fractions are being sold and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

ATTESTED

07/09/24

MD. KHAIUL ISLAM

Notary Public

Govt. of West Bengal
Regd. No.- 97/2002

Berhampore, Murshidabad

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Municipal Solid Waste						Construction and Demolition waste						
District	Sl. No.	ULB	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
HOOGHLY	4	Serampore	95	78	17	Bio-mining and Bio-remediation of the existing legacy waste at partially as soil RMMC Baldiyabati has conditioner in garden. Inert : low land ULBs Baldiyabati, filling and base course Konnagar, Serampore, filling in road Champdany, Rishra & construction. Uttarpara. 3. RDF : Cement	1. Goodearth : low land filling and partially as soil RMMC Baldiyabati has conditioner in garden. Inert : low land ULBs Baldiyabati, filling and base course Konnagar, Serampore, filling in road Champdany, Rishra & construction. 3. RDF : Cement	RMMC, Baldiyabati	22.79024°N, 88.312383°E	7.68	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

ATTESTED

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MD. RAHIM ULLAH
 Notary Public
 Gov. of West Bengal
 Regd. No. - 97/2002
 Dharmore, Murshidabad

Municipal Solid Waste							Construction and Demolition waste					
District	Sl. No.	ULB	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TTPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
HOOGHLY	5	Champdany	19.06	19	0.06	Bio-mining and Bio-remediation of the existing legacy waste at RWMC Baidyabati has been taken for 6 Cluster ULBs Konnagar, Champdany, Uttarpara. Out of 220794 MT legacy waste, 45000 MT has already been processed, expected date of completion is March, 2025.	1. Good earth : low land filling and soil as conditioner in garden. 2. Inert : low land filling and base course in road construction. 3. RDF : Cement manufacturing units as filler material in road construction	RWMC, Baidyabati	22.79024°N, 88.31283°E	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

ATTESTED

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MD. KHARUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 97/2002
Farhampore, Murshidabad

Municipal Solid Waste						Construction and Demolition waste						
District	Sl. No.	ULB	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of treatment of the waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
HOOGLHY	6	Utarpara Kotrung	89.945	40	49.945	Bio-mining and Bio-remediation of the land existing legacy waste at partially as RWMC Baldyabati has conditioner in garden. been taken for 6 Cluster 2. Inert : low land ULBs Baldyabati, filling and base course Konnagar, Serampore, filling in road Champdany, Rishra & construction. Utarpara. Out of 220794 MT legacy manufacturing units waste, 45000 MT has already been processed, as expected date of completion is March, 2025. There is further accumulation of legacy waste, the quantity of which to be ascertained through drone survey and tender to be invited thereafter.	1. Goodearth : low land filling and partially as soil conditioner in garden. Inert : low land filling and base course in road construction. 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	RWMC, Baldyabati	22.79024°N, 88.312383°E	6.89	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
HOOGLHY	7	Bhadraswar	22.53	22.53	0	Presently accumulation of legacy waste is approximately 2,80,000 MT, tender invited for an upfront projection of for 3,00,000 lakh MT. Work Order expected to be issued within July, 2024.	1. Goodearth : low land filling and partially as soil conditioner in garden. Inert : low land filling and base course in road construction. 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	Sanjay colony, N S Road,	22.834139°N, 88.349718°E	5.58	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Murshidabad

37856

Municipal Solid Waste							Construction and Demolition waste					
District	Sl. No.	ULB	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
HOOGLHY	8	Bansberia	40	0	40	Previously tender was floated by KMDA for bioremediation of legacy waste but cancelled as there was no response. Now tender will be floated by SUDA within September, 2024.	NA	Ward no. 8 & 18	22° 57'45.1" N 88° 23'45.3" E	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.
HOOGLHY	9	Chandannagar r MC	71.44	0	71.44	In first phase 2,15,916 MT of legacy waste has been remediated. There further accumulation of 1,06,252.29 MT legacy waste and subsequently tender already floated on 26.06.24. Expected completion of September, 2025.	1. Good earth : low land filling and bio partially as soil conditioner in garden. 2. Inert : low land filling and base course road construction. 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	KolupukurVer ml Compost Plant. KolupukurBha gar more Ward-8	22°52'13" N, 88°21'32" E	9.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.
HOOGLHY	10	Hooghly- Chinsurah	75	39.78	35.22	In first phase 1,26,266 MT of legacy waste has been remediated. There further accumulation of 1,02,158.50 MT legacy waste and subsequently tender already floated on 26.06.24. Expected completion of September, 2025.	1. Good earth : low land filling and bio partially as soil conditioner in garden. 2. Inert : low land of filling and base course road construction. 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	Kedia - 1 GP, Suktanagar	22° 53' 35" N, 88° 22' 44" E	9.63	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.

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08 AUG 2024

MD. KHAIROL ISLAM

Notary Public

Govt. of West Bengal

Regd. No.- 97/2002

Berhampore, Murshidabad

Municipal Solid Waste

District	Sl. No.	ULB	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location		Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
								Dumpsite location	GPS Coordinates of Dumpsite			
HOWRAH	11	Howrah MC	911	10.57	900.43	Out of 9,61,567 MT legacy waste, 3,13,906.38 MT processed, date of completion is October, 2026. There is further accumulation of legacy waste 4,00,000 MT assessed by KMDA. Tender to be floated by December 2025 (due to space constraint). Expected timeline within which Bioremediation and bioremediation of residual quantity is expected to be done within 2.5 (two and a half) years after the completion of existing tendered quantity.	1. Goodearth : low and filling as soil partially as bio conditioner in garden. 2. Inert : low land filling and base course construction. 3. RDF : Cement manufacturing units used as filler material in road construction	Belgachia I, II	22.610409°N; 88.326145°E	45.59	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
HOWRAH	12	Uluberia	120	0	120	In first phase 28,394 MT of legacy waste has been remediated. There is further accumulation of 22,000 MT of legacy waste at present. With an upfront projection of additional 42,000 MT, tender to be invited (2nd call) within August 2024 to process the legacy waste.	1. Goodearth : low and filling as soil partially as bio conditioner in garden. 2. Inert : low land filling and base course construction. 3. RDF : Cement manufacturing units used as filler material in road construction	Ward No. 31, Beside NH-6	22.4783300°N; 88.0784620°E	10.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

ATTESTED

 08/11/2024

MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Serampore, Murshidabad

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Municipal Solid Waste					Construction and Demolition waste							
District	Sl. No.	ULB	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks	
KOLKATA	13	Kolkata MC	4236	550	3686	Out of 41,50,000 MT legacy waste, 13,78,322 MT processed, expected date of completion is March, 2026. There is further accumulation of 36 lakh MT of legacy waste at KMC. Tender to be invited within 31st July, 2024.	1. Goodearth : low land filling and partially as soil conditioner in garden. 2. Inert : low land filling and base course in road. 3. RDF : Cement manufacturing units as filler material in road construction. 4. C & D waste : used as filler material in road construction	DHAPA Under W-58 OF BR-VII/KMC	22°32'32.6"N 88°25'17.6"E	245.65	500	
MURSHIDABAD	14	Berhampore	100	0	100	In first phase 1,23,981 MT of legacy waste has been remediated. There is further accumulation of 1,50,000 MT of legacy waste at present. With an upfront projection of additional 40,000 MT tender under evaluation (2nd call) to process the legacy waste. Work as order expected to be issued within August, 2024. Expected date of completion August, 2025.	1. Goodearth : low land filling and bio partially as soil conditioner in garden. 2. Inert : low land filling and base course in road. 3. RDF : Cement manufacturing units as filler material in road construction	Konolapurkh adamkhandi (ward no 2)	24°7'30" N 88°15'35" E	7.9	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

ATTESTED

08 AUG 2024

MD. KHAIROL ISLAM

Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

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R-4
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Municipal Solid Waste

District	Sl. No.	U/B	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location		Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity.	Remarks
								Dumpsite location	GPS Coordinates of Dumpsite			
MURSHIDABA D	15	Dhuliyen	38.23	0	38.23	2068 MT legacy waste present, processing not yet started, expected date of completion is December, 2024.	1. Goodearth : low land filling and partially as soil conditioner in garden. 2. Inert : low land filling and base course filling in road construction. 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	Dhuliyen(Near Ratanpur)	24°39'29.89" N 87°55'50.74"E	4.36	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
MURSHIDABA D	16	Jangipur	48	0	48	In first phase 3211.21 MT of legacy waste has been remediated. There is further accumulation of 17,000 MT of legacy waste at present. With an upfront projection of additional 18,000 MT tender to be floated (2nd call) to process legacy waste. Expected date of completion June, 2025.	1. Goodearth : low land filling and bio partially as soil conditioner in garden. 2. Inert : low land filling and base course filling in road construction. 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	Jangipur(Near MianpurAlarp ara Road)	24°28'43.79" N 88°3'10.75"E	4.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
MURSHIDABA D	17	Jiaganj- Azimganj	16.33	0	16.33	In first phase 19,426 MT of legacy waste has been remediated. There is further accumulation of 30,000 MT of legacy waste at present. With an upfront projection of additional 8,000 MT tender to be floated (2nd call) to process legacy waste. Expected date of completion June, 2025.	1. Goodearth : low land filling and bio partially as soil conditioner in garden. 2. Inert : low land filling and base course filling in road construction. 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	Ghoramari (Azimganj Side)	24°14'14.8"N 88°15'56.8"E	1.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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MD. KHAIRUL ISLAM
Notary Public

Govt. of West Bengal
Regd. No.- 97/2002
Murshidabad

Municipal Solid Waste						Construction and Demolition waste						
District	Sl. No.	ULB	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
MURSHIDABA D	18	Murshidabad	30,524	2.5	28,024	In first phase 94,059 MT of legacy waste has been remediated. There is further accumulation of 5,000 MT of legacy waste at present. With an upfront projection of additional 8,000 MT (2nd call) to process legacy waste. Expected date of completion June, 2025.	1. Goodearth : low bio partially as conditioner in garden. Inert : low land filling and base course in road construction.	Kathgola Bagan (ward no 15)	24°12'20.9" N 88°16'7.4" E	2.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.
NAODIA	19	Chakdah	51	0	51	14,238 MT legacy waste present, expected date of completion is December, 2024.	NA	Ward 19- near I-core brick manufacturin g unit	23.062613 N, 88.517296 E	4.86	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.
NAODIA	20	Gayeshpur	23,477	0	23,477	In the first phase 12,465 MT legacy waste has been bio remediated. There is a further accumulation of 13,500 MT of legacy waste at present. Tender to be floated by SUDA within August, 2024. Expected date of completion is June, 2025.	1. Goodearth : low and partially as soil conditioner in garden. Inert : low land filling and base course in road construction.	Ward 16- near VS club	22.955519 N, 88.472313 E	3.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.

ATTESTED

MD. KHAIRUL ISLAM

Notary Public

Govt. of West Bengal
Regd. No. - 97/2002
Berhampore, Murshidabad

Municipal Solid Waste						Construction and Demolition waste						
District	Sl. No.	ULB	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
NADIA	21	Kalyani	60	2.5	57.5	In the first phase 60,543 MT of legacy waste has been bio remediated. There is further accumulation of waste approx. 85,000 MT assessed by KMDA	1. Goodearth : low partially as soil conditioner in garden. 2. Inert : low land filling and base course construction. 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	Ward 6- near Kacharpara	22.960863 N, 88.439684 E	5.15	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.
NADIA	22	Krishnanagar	150	130	20	51,802 MT legacy waste have been bio remediated and land reclaimed.	1. Goodearth : low and partially as soil conditioner in garden. 2. Inert : low land filling and base course filling in road construction. 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	Ward 5- Goda Danga	23.4052240N, 88.5116291E	8.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

ATTESTED

MD. KHARUJ 19/12/24
Notary Public

Govt. of West Bengal
Regd. No.- 97/2002
Bhramore. Murshidabad

Municipal Solid Waste						Construction and Demolition waste						
District	Sl. No.	ULB	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
NORTH 24-PGS	26	Kamarnhat	160		160	Out of 1.5 lakh MT legacy waste, 0.32 lakh MT processed, in 1st phase. Further 9 lakh MT tendred and evaluation is in progress. 36 months time required from the date of award of contract.	1. Goodearth : low land filling and soil conditioner in garden. 2. Inert : low land filling and base course in road 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	(Purnjab Villia), Agarpara East Station Road	22°40'41"N, 88°22'52"E	17.39	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
NORTH 24-PGS	27	Barrackpore	50		50	In first phase 72,845 MT of legacy waste has been bio remediated. There is a further accumulation of legacy waste 70,715.120 MT approx. till date; to be tendered within August 2024. Expected timeline within which Biomining and bioremediation of residual quantity is to be done within 12 months from the date of award of contract.	1. Goodearth : low land filling and soil conditioner in garden. 2. Inert : low land filling and base course in road 3. RDF : Cement manufacturing units 4. C & D waste : used as filler material in road construction	Ward 17- On old Kolkata Road	22.748542 N 88.382122 E	8.75	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.

ATTESTED

MD. KHARUJUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 9772002
Murshidabad

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Municipal Solid Waste

District	SL. No.	ULB	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location		Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
								Dumpsite location	GPS Coordinates of Dumpsite			
NORTH 24-PGS	28	Bhatpara	205	15.98	189.02	In first phase 58,260 MT of legacy waste has been bio remediated. There is further accumulation of legacy waste 30,000 MT approx. Tender to be floated within December 2024. Expected timeline within which Blomining and bio remediation of residual quantity to be done within 6 months from the date of award of contract.	1. Goodearth : low land filling and partially as soil conditioner in garden. 2. Inert : low land filling and base course construction. 3. RDF : Cement manufacturing units and 4. C & D waste : used as filler material in road construction	Madral Ward no. 6, Bhatpara	88.41807E 22.87426N	19.56	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
NORTH 24-PGS	29	Garulia	35.77	21	14.77	In first phase out of 52,449 MT, 25,000 MT of legacy waste has been bio remediated, conditioner in garden. expected date of completion is filling and base course September, 2024. There is further accumulation of legacy waste 45000 MT approx. Tender to be floated within August 2024. Expected timeline within which Biomining and bioremediation of residual quantity is to be done within 9 months from the date of award of contract.	1. Goodearth : low land filling and soil conditioner in garden. 2. Inert : low land filling and base course construction. 3. RDF : Cement manufacturing units be floated within August 2024. Expected timeline as filler material in road construction	Fanching ground road, W no 11, Garulia, North 24 Parganas	22.817161N, 88.372613E	4.55	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.

ATTESTED

MD. KHARUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 97/2002
307hammore Mirshidabad

Municipal Solid Waste					Construction and Demolition waste							
District	SL. No.	ULB	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location		Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
								Dumpsite location	GPS Coordinates of Dumpsite			
NORTH 24-PGS	30	Halisahar	52	11.3	40.7	In first phase out of 6,799 MT, 3,405 MT of legacy waste has been further accumulated. There is approx: Tender to be floated within March 2025. Expected timeline within which Bioremediation and bio remediation of residual quantity to be done within 6 months from the date of award of contract.	1. Goodearth : low land filling and soil as filler material in road construction	Ward 8 - Niranjana trenching ground	23.2501021N, 88.4116394E	5.95	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
NORTH 24-PGS	31	Kachrapara	53.84	20.33	33.51	In first phase 24,282 MT of legacy waste has been further accumulated. There is further accretion of legacy waste, the revised work order for drone survey is issued to assess the legacy waste and subsequently tender to be floated for bio remediation. Expected date of completion June, 2025.	2. Inert : low land filling and base course in road construction. 3. RDF : Cement manufacturing units as filler material in road construction	Ward 12-13, Bidhanpally	23.4150386N, 88.3562766E	7.09	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.

ATTESTED

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MD. KHAIROLUZZAMAN
 Notary Public
 Gov. of West Bengal
 Regd. No.- 97/2002
 Jernampore, Murshidabad

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Municipal Solid Waste

Municipal Solid Waste						Construction and Demolition waste						
District	Sl. No.	ULB	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
NORTH 24-PGS	32	Kharchah	46.437	46.437	46.437	In first phase 46,118 MT of legacy waste has been bio remediated, partially as soil There is further accumulation of legacy waste 50,000 MT approx. Tender to be floated within August 2024. Expected timeline within which bio remediation and bioremediation residual quantity to be done within 9 months from the date of award of contract.	1. Goodearth : low and bio filling as soil in garden. 2. Inert : low land filling and base course road 3. RDF : Cement manufacturing units of 4, C & D waste : used as filler material in road construction	1km from Kalyani Expressway Ruyya Kharchah Stoppage	22°44'31"N, 88°24'25"E	6	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
NORTH 24-PGS	33	Nahati	107	8.76	98.24	In first phase 3,00,00 MT of legacy waste has been bio remediated. There is further accumulation of 71,000 MT of legacy waste at present. With an upfront projection of additional 36,000 MT tender matured in 1st call to process the legacy waste. Expected date of completion March, 2025.	1. Goodearth : low and bio filling as soil in garden. 2. Inert : low land filling and base course road 3. RDF : Cement manufacturing units of 4, C & D waste : used as filler material in road construction	Patterson road, Chighat, W.No. 14, Nahati	22.897030N, 88.410584E	12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
NORTH 24-PGS	34	North Barrackpore	73	73	73	NA	NA	NA	NA	7.3	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.

ATTESTED

MD. R. B. AHMED 2024 AM

Notary Public
Gov. of West Bengal
Regd. No. - 97/2002
Barrackpore, Murshidabad

Municipal Solid Waste					Construction and Demolition waste							
District	Sl. No.	ULB	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
NORTH 24-PGS	35	Panihati	176	176	176	In first phase 51,767 MT of legacy waste has been bio remediated. There is further accumulation of legacy waste 1,20,000 MT approx. Tender floated on June, 2024. Expected timeline within which Biomining and bioremediation residual quantity is to be done within 15 months approx from the date of award of contract.	1. Goodearth : low land filling and partially as soil conditioner in garden. 2. Inert : low land filling and base course construction. 3. RDF : Cement manufacturing units of 4. C & D waste : used as filler material in road construction	1 KM from Sodapur Barasat Road, Kanchkol Storage	22°41'31"N, 88°23'10"E	15.86	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
NORTH 24-PGS	36	Titagarh	47.7	5.73	41.97	In first phase 1,20,886 MT of legacy waste has been bio remediated. There is further accumulation of legacy waste 70,000 MT approx. Tender to be floated within August 2024. Expected timeline within which Biomining and bioremediation residual quantity is expected to be done within 12 months from the date of award of contract.	1. Goodearth : low land filling and partially as soil conditioner in garden. 2. Inert : low land filling and base course construction. 3. RDF : Cement manufacturing units of 4. C & D waste : used as filler material in road construction	Opposite Side of ULB on BT Road	22°44'10"N, 88°22'34"E	6.41	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.

ATTESTED

08 AUG 2024

MD. KHAIRUL ISLAM

Notary Public

Govt. of West Bengal
Regd. No. - 97/2002

Berhampore, Murshidabad

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Municipal Solid Waste						Construction and Demolition waste						
District	Sl. No.	ULB	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	Total per day generation of C&D waste within the District (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks	
Purba BARDHAMAMA N	37	Katwa	47.09	47.09	47.09	In first phase 3.885 MT of legacy waste has been bio remediated. There is further accumulation of legacy waste 45.478 MT assessed by KMDA. Tender to be floated within September, 2024. Expected timeline within 3 months. Remediation of 4. C & D waste : used residual quantity is to be done within October, 2025.	Goodearth : low land filling and partially as soil conditioner in garden. Inert : low land filling and base course construction. RDF : Cement and manufacturing units of 4. C & D waste : used as filler material in road construction	Stadium Para, W-12, Beside Howrah - Katwa rail Line, Near Crossing	22.7191° N, 88.3800° E	3.95	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.
PURBA MEDINIPUR	38	Haldia	168	80	88	NA	NA	NA	11	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.	
SOUTH 24-PGS	39	Budge Budge	30	28.54	1.46	In first phase 20,721 MT of legacy waste, has been bio remediated. There is further accumulation of 10000 MT of legacy waste including upfront filling in road projection for which tender to be invited to process the legacy waste. Expected date of completion September, 2025.	Goodearth : low land filling and partially as soil conditioner in garden. Inert : low land filling and base course construction. RDF : Cement and manufacturing units as filler material in road construction	Subhas Udyan 22.47335N, 88.18879E	4.19	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.	

ATTESTED
 M.D. RAHMAN
 Notary Public

Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad

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Municipal Solid Waste					Construction and Demolition waste							
District	Sl. No.	U.L.B	Per day generation of Solid Waste in each city/ town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location		Total per day generation of C&D waste within the District ('TPD')	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
								Dumpsite location	GPS Coordinates of Dumpsite			
SOUTH 24-PGS	40	Diamond Harbour	19.53	12.69	6.84	In first phase 9350 MT of legacy waste has been bio remediated. There is further accumulation of 15000 MT of legacy waste at present. With an upfront projection of additional 7000 MT tender to be invited process the legacy waste. Expected date of completion March, 2025.	1. Goodearth : low land filling and partially as soil conditioner in garden. 2. Inert : low land filling and base course filling in road construction. 3. RDF : Cement Maheshhala has been assigned to KMDA for bio-mining of legacy waste after assessing further quantity of legacy accumulated at site with an upfront projection through suitable survey. Tender to be floated by KMDA and expected date of completion September, 2025.	Beside NH 117 (Panchayet Area)	22°10'17"N, 88°13'44"E	2.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode.
SOUTH 24-PGS	41	Maheshhala	210	27.32	182.68	In the first phase 2,30,517 MT of legacy waste, has been bio-remediated. As per notification vide 1471-UDMA-11012(99)/53/2021 dated 06.06.2024 Maheshhala has been assigned to KMDA for bio-mining of legacy waste after assessing further quantity of legacy accumulated at site with an upfront projection through suitable survey. Tender to be floated by KMDA and expected date of completion September, 2025.	1. Goodearth : low land filling and partially as soil conditioner in garden. 2. Inert : low land filling and base course filling in road construction. 3. RDF : Cement Maheshhala has been assigned to KMDA for bio-mining of legacy waste after assessing further quantity of legacy accumulated at site with an upfront projection through suitable survey. Tender to be floated by KMDA and expected date of completion September, 2025.	Ward No-35	22.49216N, 88.20567E	25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad

Municipal Solid Waste										Construction and Demolition waste		
District	Sl. No.	ULB	Per day generation of Solid Waste in each city / town within the District	Quantity of solid waste treated per day, in each city/town of the District.	The gap in treatment of solid waste.	Legacy Waste and the time bound plan to treat legacy waste.	The manner of utilization of treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	GPS Coordinates of Dumpsite	Total per day generation of C&D waste within the District (TFD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity	Remarks
SOUTH 24-PGS	42	Pujali	12.63	2.53	10.1	NA	NA	NA	NA	2	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
UTTAR DINAPUR	43	Rajanj	95	0	95	NA	NA	Bandar Samshant(Ward 22)	25°36'31"N 88°7'0.9"E	8.92	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

ATTESTED
08 AUG 2024
MD. KHAIROL ISLAM

Notary Public

Govt. of West Bengal

Regd. No. - 97/2002

Chhampore, Murshidabad

The yellow highlighted parts may please be checked and details may be provided.

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Construction and Demolition waste of Ganga Towns

Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	Hooghly	Baidyabati	7	0	
2	Hooghly	Bansberia	6	0	
3	Hooghly	Bhadreswar	5.58	0	
4	Hooghly	Champdany	6	0	
5	Hooghly	Chandannagore MC	9.25	0	
6	Hooghly	Hooghly Chinsurah	9.63	0	
7	Hooghly	Konnagar	3.85	0	
8	Hooghly	Rishra	5.98	0	
9	Hooghly	Serampore	7.68	0	
10	Hooghly	Uttarpara Kotrung	6.89	0	
11	Howrah	Howrah MC	45.59	0	
12	Howrah	Uluberia	10.85	0	
13				0	
14	Murshidabad	Berhampore	7.9	0	
15	Murshidabad	Dhulian	4.36	0	
16	Murshidabad	Jangipur	4.25	0	
17	Murshidabad	Jangipur	1.75	0	
18	Murshidabad	Murshidabad	2.5	0	
19	Nadia	Chakdah	4.86	0	
20	Nadia	Gayeshpur	3.25	0	
21	Nadia	Kalyani	5.15	0	
22	Nadia	Krishnanagar	8.5	0	
23	Nadia	Nabadwip	6.75	0	
24	Nadia	Santipur	8.65	0	
25	Kolkata	Kolkata MC	245.65	500	that C&D waste of following 12 ULBs of North 24 Parganas District to be processed at this
26	North 24 Parganas	Baranagar	13.55	0	
27	North 24 Parganas	Barrackpore	8.75	0	
28	North 24 Parganas	Bhatpara	19.56	0	
29	North 24 Parganas	Garulia	4.55	0	
30	North 24 Parganas	Halisahar	5.95	0	
31	North 24 Parganas	Kamarhati	17.39	0	
32	North 24 Parganas	Kanchrapara	7.09	0	
33	North 24 Parganas	Khardah	6	0	
34	North 24 Parganas	Naihati	12	0	
35	North 24 Parganas	North Barrackpore	7.3	0	
36	North 24 Parganas	Panihati	15.86	0	
37	North 24 Parganas	Titagarh	6.41	0	
38	Purba	Katwa	3.95	0	
39	Purba	Haldia	11	0	
40	North 24 Parganas	Budge Budge	4.19	0	
41	South 24 Parganas	Diamond Harbour	2.25	0	
42	South 24 Parganas	Maheshtala	25	0	
43	South 24 Parganas	Pujali	2	0	
44	Uttar Dinajpur	Raiganj	8.92	0	

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MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 97/2002
Berhampore, Murshidabad

Report on Construction and Demolition waste (Urban) is, mentioned below.

Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	Murshidabad	Berhampore	7.9	Survey is going on to ascertain actual figure	
2	Murshidabad	Dhulian	4.36	Survey is going on to ascertain actual figure	
3	Murshidabad	Jangipur	4.25	Survey is going on to ascertain actual figure	
4	Murshidabad	Jiaganj- Azimganj	1.75	Survey is going on to ascertain actual figure	
5	Murshidabad	Murshidabad	2.5	Survey is going on to ascertain actual figure	

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08 AUG 2024
MD. KHAIRUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad



WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 17 rivers in West Bengal during June 2024

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.1	5.4	2.5	110000	23000	70
	Mahananda	Ramghat(Downstream)	7.05	3.3	18	220000	50000	4900
II	Vidyadhari	Haroa bridge (upstream)	7.41	2.07	10.36	94000	40000	790
	Vidyadhari	Malancha (downstream)	7.1	1.48	4.47	63000	27000	580
II	Churni	Downstream of Ranaghat town	7.93	3.5	2.4	70000	22000	1700
	Churni	Majhdia	7.85	2.2	3.57	22000	9200	790
III	Matha bhanga	Gobindapur	7.82	1.7	3.86	170000	92000	2800
IV	Ganga	Farakka	7.58	6.7	2.6	790	330	33
	Ganga	Farakka	7.19	6.4	2.8	1100	490	33
	Ganga	Khagra	7.66	6.3	1.95	2200	790	70
	Ganga	Khagra	7.16	6	2.4	2200	1300	49
	Ganga	Baharampore	7.5	6.3	1.8	13000	3500	460
	Ganga	Baharampore	7.29	6	2.5	13000	3500	790
	Ganga	Gorabazar	7.54	6.1	2.1	9400	2400	490
	Ganga	Gorabazar	7.21	5.9	2.6	11000	2200	330
	Ganga	Nabadip	7.68	7.3	2.6	2200	1100	70
	Ganga	Nabadip	7.68	6.5	2.5	3500	1100	63
	Ganga	Tribeni	7.65	7.6	2.8	3500	1400	63
	Ganga	Tribeni	7.31	7	2.8	3500	1300	94
	Ganga	Palta Shitalatala	7.5	6.2	2.6	7000	2400	460
	Ganga	Palta Shitalatala	7.2	6.8	2.7	9400	2400	230
	Ganga	Palta,	7.39	6	2.4	11000	3500	330
	Ganga	Palta	7.26	7.2	2.8	14000	5400	310
	Ganga	Serampore	7.46	6.3	2.3	33000	11000	490
	Ganga	Serampore	7.32	6.6	2.8	23000	7900	790
	Ganga	Dakshmineswar	7.22	5.78	2.69	130000	63000	1200
	Ganga	Dakshmineswar	7.2	5.65	2.7	110000	33000	1100
	Ganga	Garden reach	7.24	5.4	2.82	170000	84000	1100
	Ganga	Garden reach	7.24	5.46	2.81	140000	79000	1300
	Ganga	Howrah-shivpur	7.19	5.5	2.72	110000	49000	940
	Ganga	Howrah-shivpur	7.17	5.36	2.86	94000	39000	840
	Ganga	Uluberia,	7.04	5.6	2.77	32000	14000	490
	Ganga	Uluberia,	7.39	5.59	2.77	27000	11000	340
	Ganga	Durgachak near Pathikhali,	8.4	5.1	1.35	22000	11000	460
	Ganga	Durgachak near Pathikhali,	8.4	5.9	1.4	14000	7900	330
	Ganga	Diamond harbour,	7.66	5.93	2.66	4700	2400	170
	Ganga	Diamond harbour,	7.16	5.85	2.7	2600	1300	110

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08 AUG 2024

MD. KHAIROL ISLAM

Notary Public

Govt. of West Bengal

Regd. No. - 97/2002

Serampore, Murshidabad



River stretches of 17 rivers in West Bengal during June 2024.

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Colifor m(MPN/100ml)	Fecal Colifor m(MPN/100ml)	Fecal Strepto cocci (MPN/100ml)
IV	KANSI	Downstream at Midnapore	8.4	7	1.5	7900	4900	230
IV	JALANGI	Downstream of Krishna nagar	7.59	5.1	2.9	7900	3500	330
V	Damodar	Dishergarh	7.94	7.8	2.15	1700	1100	21
	Damodar	HSICO near Dhenna Village,	7.8	7.8	2.05	2100	1700	26
	Damodar	Narainpur	7.7	7.7	2.05	2600	2200	17
	Damodar	Near Mujher Mana Village	7.75	6.8	2.7	2200	1400	21
	Damodar	Andal D/s	7.7	7.8	2.1	2600	2100	14
	Damodar	Andal U/s	7.56	7.7	2.7	2100	1400	17
	Damodar	Asansol U/s	7.85	7.9	2.05	3300	1700	26
	Damodar	Durgapur U/s	7.65	7.7	2.15	2700	1700	17
	Damodar	Raniganj D/s	7.6	7.8	2.15	3200	1700	21
	Damodar	Water intake point for Burdwan Town	8.35	7.9	2.2	2600	2100	14
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.3	7	2.7	4000	2600	21
	Dwarka,	Downstream of Tarapith Satighat	7.44	6.8	2.75	4600	3300	17
V	Barakar	Asansol	7.89	7.8	2.25	2700	2100	17
V	Rupnarayan	Geonkhali	7.7	5.5	1.4	17000	9400	390
	Rupnarayan	Kolaghat (Down Stream)	8.2	5.3	1.55	9400	4900	140
V	Dwarakeshwar	Bankura town	7.67	7.8	2.05	2700	2100	22
V	Teesta	At Jalpesh	7.36	6.4	1.7	14000	5000	79
	Teesta	At Sevoke	6.8	8.3	2.5	5000	2200	34

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Colifor m(MPN/100ml)	Fecal steeptococci (MPN/100ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

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Legacy Waste Processing Status of Ganga Towns

Sl. No.	District	ULB	No. of Dump sites	Area (in Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste	Further assessment of present quantity of legacy waste which has been turned from regular fresh waste during the period of 1st phase of legacy waste processing
1	HOOGHLY	Chandannagore MC	1	4.94	2,15,916	Completed	215916.0	2.91		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024. Expected date of engagement is June, 2024. (2) Expected date of floating tender for engagement of agency for biominning and bioremediation of further quantity of legacy waste by KMDA in the 1st fortnight of August, 2024 (3) Contracts likely to be finalised and awarded (if there are 3 or more fully responsive bidders in the 1st call) by the end of September, 2024
2	HOOGHLY	Hooghly Chinsurah	1	6.5	1,26,266	Completed	1,26,266.0	6.00		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024. Expected date of engagement is June, 2024. (2) Expected date of floating tender for engagement of agency for biominning and bioremediation of further quantity of legacy waste by KMDA in the 1st fortnight of August, 2024 (3) Contracts likely to be finalised and awarded (if there are 3 or more fully responsive bidders in the 1st call) by the end of September, 2024
3	HOOGHLY	Baidyabati							Good Earth for sand filling, MDF being carried to integrated Cement plant	(1) Agency engaged by SUDA is carrying out the bio-mining and bio-remediation of legacy waste at Baidyabati upto the tendered quantity of 2.2 lakh MT. (2) This processing is done on a cluster basis at KVMC Baidyabati with another 5 ULBs of Hooghly District. (3) Legacy waste processing tender to be floated after assessing the quantity of legacy waste after completion of 1st phase of running legacy waste processing.
4	HOOGHLY	Chanddany								
5	HOOGHLY	Rishra								
6	HOOGHLY	Serampore	1	52.00	2,20,794	Started/ March, 2025	12000			
7	HOOGHLY	UttarparaKotriring								
8	HOOGHLY	Konnagar								
9	HOOGHLY	Bhadreswar	1	0.42	14,238	Started/ September, 2024	0	0.3		(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biominning and bioremediation of further quantity of legacy waste processing. (2) Expected date of engagement of Agency is July, 2024 after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force (3) Expected date of completion of legacy waste processing is 18 months after issuance of work order to the agency
10	HOOGHLY	Bansberia	2	2.79	7354.00	Tender cancelled				(1) Re-assessment of legacy waste already conducted (2) MFP for engagement of an agency to biomine and bio remediate the assessed quantity of legacy waste to be published after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected date of completion of legacy waste processing is 6 months after issuance of the work order to the selected agency
		TOTAL	6	67	584568	0	354182	9		
11	HOWRAH	Howrah MC	1	21.99	9,61,567	Started/ October, 2025	249105	1.8		Biomining and bio-remediation of legacy waste is currently on progress. Expected to be completed in the next 30 Months

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Sl. No.	District	ULB	No. of Dump sites	Area (in Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste	Further assessment of present quantity of legacy waste which has been turned from regular fresh waste during the period of 1st call of legacy waste processing
12	HOWRAH	Uluberia	2	6.50	28394.00	Completed	28394	6.5	Good Earth for land filling, RDF being carried to Integrated Cement plant	(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. 1st call cancelled as there were insufficient number of eligible bidders. (2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 12 months after issuance of work order.
TOTAL										
13	KOLKATA	Kolkata MC	2	79.00	4150000.00	Started/ March, 2026	1378322	18.50		Further 38 lakh legacy waste assessed and tender to be floated by KMC for engagement of agency after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force.
14	MURSHIDABAD	Berhampore	1	2.16	1,23,981	Completed	150005	2.00		(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. (2) Expected date of engagement of Agency is August, 2024 after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected date of completion of legacy waste processing is 12 months after issuance of work order to the agency.
15	MURSHIDABAD	Dhulian	1	2.00	2068	Started/ Sep/Oct, 2024	0			Agency is carrying out the bio-mining and bio-remediation of legacy waste at the site.
16	MURSHIDABAD	Jangipur	1	0.28	3211.21	Completed	3200	0.28		(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. 1st call cancelled as there were insufficient number of eligible bidders. (2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 18 months after issuance of work order.
17	MURSHIDABAD	Jiaganj-Azimganj	1	3.00	19,426	Completed	18024	3	Good Earth for land filling, RDF being carried to Integrated Cement plant	(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. 1st call cancelled as there were insufficient number of eligible bidders. (2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 12 months after issuance of work order.
18	MURSHIDABAD	Murshidabad	1	5.38	94,059	Completed	94059	5.38		(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. 1st call cancelled due to non availability of sufficient number of eligible bidders. (2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 18 months after issuance of work order.

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SL No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (In MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste	Further assessment of present quantity of legacy waste which has been turned from regular fresh waste during the period of 1st phase of legacy waste processing
TOTAL			5	12.82	242745.21		171229	10.66		
19	NADIA	Gayeshpur	2	5.00	12465.00	Completed	12465	5		(1) 1st call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (2) Expected date of completion of legacy waste processing is 6 months after issuance of work order to the agency.
20	NADIA	Kalyani	2	14.00	60543.00	Completed	55121.91	14		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (2) Thereafter the tender for engagement of agency for biominning and bioremediation of the assessed quantity of legacy waste to be invited by KMDA is September, 2024
21	NADIA	Krishnanagar	1	8.00	51802	Completed	50942	8		(1) Work order issued to agency for assessing the quantity of legacy waste through drone survey. (2) Expected date of floating tender for engagement of agency for biominning and bioremediation of further quantity of legacy waste is September, 2024 (3) Expected time period for completion of legacy waste processing is 15 months after issuance of work order.
22	NADIA	Nabadwip	1	12.35	83967	Completed	83967	12.35	Good Earth for land filling; RDF being carried to Integrated Cement plant	(1) Tender floated for assessing the quantity of legacy waste through drone survey. Work order to be issued after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (2) Expected date of floating tender for engagement of agency for biominning and bioremediation of further quantity of legacy waste is September, 2024 (3) Expected time period for completion of legacy waste processing is 15 months after issuance of work order..
23	NADIA	Santipur	1	4.55	22097	Completed	21873	4.55		(1) Expected date of floating tender for engagement of agency for processing of further quantity of legacy waste is September, 2024 after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (2) Expected time period for completion of legacy waste processing is 8 months after issuance of work order to the agency.
24	NADIA	Chakdah	1	5.00	19426	Started/ September, 2024				
TOTAL			8	48.897798	250300		224368.91	43.9		
25	NORTH 24-PARGANAS	Baranagar	1	22.68	854726	Started/ December, 2024	754000	13.50		(1) Waste being disposed at Promodnagar Dumping site with another 4 ULBs of North 24 Parganas District on cluster basis. (2) Assessed through drone survey and tender floated for engagement of agency for further quantity of legacy waste processing. (3) Expected date of engagement of Agency is August, 2024 (4) Expected time period for completion of legacy waste processing is 36 months after issuance of work order.
26	NORTH 24-PARGANAS	Bhatpara	2	2.57	58260.00	Completed	58100	2.57		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. Expected date of engagement is August, 2024. (2) Expected date of floating tender for engagement of agency for biominning and bioremediation of further quantity of legacy waste to be invited by KMDA is September, 2024

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SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste	Further assessment of present quantity of legacy waste which has been turned from regular fresh waste during the period of 18 months of legacy waste processing
27	NORTH 24-PARGANAS	Garulia	1	1.8	52,449	Started/ September, 2024	25000	0.75		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. Expected date of engagement is August, 2024. (2) Expected date of floating tender for engagement of agency for biomining and bioremediation of further quantity of legacy waste by KMDA is September, 2024
28	NORTH 24-PARGANAS	Halisahar	1	0.84	6799	Started/ September, 2024	3405	0.40		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. Expected date of engagement is August, 2024. (2) Expected date of floating tender for engagement of agency for biomining and bioremediation of further quantity of legacy waste by KMDA is September, 2024
29	NORTH 24-PARGANAS	Kamarhati	1	8.00	155764	Started/ September, 2024	32300	3.00	Good Earth for land filling; RDF being carried to Integrated Cement plant	(1) Waste being disposed at Promodhnagar Dumping site with another 4 ULBs of North 24 Parganas District on cluster basis. (2) Assessed through drone survey and tender floated for engagement of agency for further quantity of legacy waste processing. (3) Expected date of engagement of Agency is August, 2024 (4) Expected time period for completion of legacy waste processing is 36 months after issuance of work order.
30	NORTH 24-PARGANAS	Kanchrapara	1	3.00	24,282	Completed	24082.6	3		(1) Work order issued to agency for assessing the quantity of legacy waste through drone survey. (2) Expected date of floating tender for engagement of agency for processing of further quantity of legacy waste is September, 2024 after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 8 months after issuance of work order.
31	NORTH 24-PARGANAS	Khardah	1	2.75	46118	Completed	46120	2.34		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. Expected date of engagement is August, 2024. (2) Expected date of floating tender for engagement of agency for biomining and bioremediation of further quantity of legacy waste by KMDA is September, 2024
32	NORTH 24-PARGANAS	Naihati	3	23.94	300000.00	Completed	300000	23.94		(1) Assessed through drone survey and tender floated for engagement of agency for further quantity of legacy waste processing. (2) Expected date of engagement of Agency is August, 2024 after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 18 months after issuance of work order.

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Sl. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste	Further assessment of present quantity of legacy waste which has been turned from regular fresh waste during the period of 1st phase of legacy waste processing
33	NORTH 24-PARGANAS	Panihati	1	1.50	51767	Completed	51769	1.5		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. Expected date of engagement is August, 2024. (2) Expected date of floating tender for engagement of agency for bioremediation and bioremediation of further quantity of legacy waste by KMDA is September, 2024
34	NORTH 24-PARGANAS	Titagarh	1	4.9	120886	Completed	119935.00	1.40		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. Expected date of engagement is August, 2024. (2) Expected date of floating tender for engagement of agency for bioremediation and bioremediation of further quantity of legacy waste by KMDA is September, 2024
35	NORTH 24-PARGANAS	Barrackpore	1	5	72,846	Completed	72846.00	5.00		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. Expected date of engagement is August, 2024. (2) Expected date of floating tender for engagement of agency for bioremediation and bioremediation of further quantity of legacy waste by KMDA is September, 2024
TOTAL			14	76.97692378	1743897	0	1487557.6	57.3975		
36	SOUTH 24-PARGANAS	Budge Budge	1	3.48	20,721	Completed	20721	3.48		(1) Expected date of floating tender for engagement of agency for processing of further quantity of legacy waste is September, 2024 after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (2) Expected time period for completion of legacy waste processing is 12 months after issuance of work order.
37	SOUTH 24-PARGANAS	Diamond Harbour	1	2.00	9350	Completed	9350	2	Good Earth for land filling; RDF being carried to Integrated Cement plant	(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for bioremediation and bioremediation of further quantity of legacy waste processing. 1st call cancelled as there were insufficient number of eligible bidders. (2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 12 months after issuance of work order.
38	SOUTH 24-PARGANAS	Maheshitala	1	19.61	2,30,517	Completed	230622	19.61		(1) Tender to be floated for engagement of agency by KMDA for assessment of further quantity of legacy waste through drone survey after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. Expected date of engagement is August, 2024. (2) Expected date of floating tender for engagement of agency for bioremediation and bioremediation of further quantity of legacy waste by KMDA is September, 2024
TOTAL			3	25.09	260588		260693	25.09		

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SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (In MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste	Further assessment of present quantity of legacy waste which has been turned from regular fresh waste during the period of 1st year of legacy waste processing
39	PURBA BARDHAMAN	Katwa	1	2.00	3885	Completed	3	2		(1) Work order issued to agency for assessing the quantity of legacy waste through drone survey. (2) Expected date of floating tender for engagement of agency for biomining and bioremediation of further quantity of legacy waste is September, 2024 after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 8 months after issuance of work order.
TOTAL			42	339.92	8225944		4153854.51	175		

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MD. KHAIROL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad



Government of West Bengal
 Directorate of Micro, Small and Medium Enterprises,
 Office of the General Manager, District Industries Centre, Murshidabad
 20/1, C. R. Das Road, PO. Berhampore, Dist. Murshidabad.
 Phone No. 03482/252206, 252221 & 253071
 E-mail : dic_murshidabad@yahoo.co.in

Memo No. 18 /DIC/Msd.

Date: 08.04.2024

To,
 The District Magistrate & Chairperson
 District Ganga Committee
 Murshidabad

Sub: Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB (M.C. Mehta-Vs Union of India & Ors) -reg.

Ref.: Memo No. 644(14)/En/P&RD/MSD, dt.05.04.2024

Sir,

With reference to the above, I am submitting the report in enclosed format for favour of your kind information and taking necessary from your end.

Encl: As stated

18/8.4.24

Yours Faithfully,

 General Manager (In-Charge)
 District Industries Centre, Murshidabad

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Industrial effluent discharge						Annexure - D
Sl. No.	Department	Number of Industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting Industrial units.	Total daily generation of such Industrial waste within the District	The manner of treatment of the Industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	The per day generation of Industrial solid waste and manner of its treatment and disposal in the District.
1.	GM, DIC, Murshidabad.	Nil (No such units under MSME exist near the Ganga & its tributaries)	NA	NA	NA	NA

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 Regd. No. - 97/2002
 Murshidabad

8/4/24


 General Manager (In-Charge)
 District Industries Centre, Murshidabad

Capacity of STP in Towns beside Ganga River

Sl.No.	Town	District	Agency Responsible for Construction and/or O & M	Installed Capacity (MLD)
1	(a) Kolkata (b) Cossipore Chitpore (c) Graden reach	Kolkata	KMC	122.50
2	(a) Howrah (b) Kona (c) Howrah STP (d) Anupara (e) North Howrah	Howrah	KMDA	127.00
3	Ulluberia		KMDA	
4	Serampore		KMDA	18.90
5	Chandanagar		KMDA	22.70
6	Bhadreswar		KMDA	7.60
7	Champdani		KMDA	0.30
8	Bansberia		KMDA	0.30
9	Baidyabati	Hooghly	KMDA	6.00
10	Konnagar		KMDA	
11	Rishra		KMDA	
12	Uttarpara-Kotrung		KMDA	22.00
13	Hooghly-Chinsurah		KMDA	29.30
14	Panihati		KMDA	12.00
15	Titagarh		KMDA	23.00
16	Bhatpara		KMDA	61.00
17	Baranagar		KMDA	
18	Kamarhati		KMDA	40.00
19	Garulia	North 24 Parganas	KMDA	7.90
20	Naihati		KMDA	11.60
21	Halisahar		KMDA	6.50
22	Barrackpore		KMDA	24.00
23	Khordah		KMDA	3.00
24	Kanchrapara		KMDA	18.00
25	Maheshtala		KMDA	26.00
26	Budge Budge	South 24 Parganas	KMDA	9.30
27	Diamond Harbour		KMDA	0.52
28	Nabadwip		KMDA	19.50
29	Kalyani		KMDA	21.00
30	Gayeshpur		KMDA	8.33
31	Santipur	Nadia	KMDA	6.00
32	Krishnanagar		MED	
33	Chakdah		MED	
34	Ranaghat		KMDA	11.80
35	Katwa	Burdwan	KMDA	10.45
36	Haldia	Purba Medinipur	MED	
37	English Bazar	Malda	MED	
38	Murshidabad		KMDA	11.96
39	Jaigunj-Ajimganj		KMDA	8.00
40	Dhulian	Murshidabad	MED	
41	Jangipur		KMDA	13.00
42	Behrampore		KMDA	3.70
43	Raiganj	Uttar Dinajpur	MED	
44	North Barrackpore	North 24 Parganas	KMDA	14.85
Total				728.01

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 Serampore, Murshidabad

Water Demand with Projected view of next 50 years in West Bengal

Sl No	Municipality/ Corporation	Population in 2020	Rate of Growth per year	Population in 2070
1	West Bengal Urban Area	31,819,118	1.585%	69,850,157

		Ultimate Year 2070	Units	Remarks
Projected Population		69850157	Nos.	Based on population computed
Floating Population @	2.00%	1397003	Nos.	Assumed
Total Population		71247160	Nos.	
Population Served in LPCD @	135	9618366619	Lit/Day	CPHEEO Manual
Institutional & Industrial Demand @	8.00%	769469330	Lit/Day	Assumed
Fire Fighting @ 100000(Popu/1000)×0.5		26692164	Lit/Day	CPHEEO Manual
UFW @	15%	1562179217	Lit/Day	CPHEEO Manual
Total Estimated Demand		11976707329	Lit/Day	
Total Estimated Demand		11976.71	MLD	
Required demand for next 50 years in KMA area		2635.00	MGD	

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 Berhampore, Murshidabady

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- R-9 -

Action taken against 5 nos CPCB identified drains in Murshidabad District				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	L1	Jangipur Drain	Murshidabad	To be tapped under 8.0 MLD Jangipur STP
2	R1	Sagar Dhlghi WBPDCCL water project	Murshidabad	*
3	R2	Azinganj	Murshidabad	Preparation of DPR is under process.
4	L2	Nashipur Ghosh Para.Ward No-14	Murshidabad	DPR for tapping of this drain has been submitted to NMCG for funding. Approval awaited.
5	L3	Rattala- Gorabazar Beherampore	Murshidabad	To be tapped under 3.5 MLD Berhampore STP

* This drain is flowing through the Gram Panchayet area, therefore, data may be taken from P&RD Department.

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 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

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Annexure R-10



Govt. of West Bengal
OFFICE OF THE EXECUTIVE ENGINEER
Berhampore Irrigation Division
Berhampore, Murshidabad
Mail id: officebidee@gmail.com

Memo. No. 376

Date : 09.04.2024

To
The District Magistrate/Chairperson,
District Ganga Committee,
Murshidabad.

Sub :- Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB (M.C. Mehta - Vs - Union of India & Ors)-reg.

Ref :- Your Memo No. 644(14)En/P&RD/MSD, dated 05.04.2024.

Sir,

With reference to the above subject, I am sending herewith a report in the prescribed format as Annexed in your letter.

This is for favour of your information and necessary action please.

Encl: As stated above.

Yours faithfully,

[Signature]
09/04/24

Executive Engineer,
Berhampore Irrigation Division,
Berhampore, Murshidabad.

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08 AUG 2024
MD. KHAIRUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 97/2002
Berhampore, Murshidabad

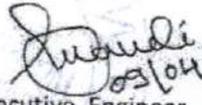
Annexure-E/1

'Char' land adjoining bank of river Bhagirathi likely to be inundated during flood season

• Berhampore Irrigation Division

Sl. No.	Major River/ Channels	Name of Gram Panchayats likely to be inundated	Name of Blocks	Approximate quantum of vulnerable/ Char land likely to be inundated during flood season Area (in hectare)	Remarks (if any)
	1	2	3	4	5
1.	Rajarampur Char	Rajarampur	Lalgola	60	Char land
2.	Char Gayeshpur	Sundarpur	Bhagwangola-I	30	Char land
3.	Chak Kathalia	Satui	Berhampore	50	Char land
4.	Satui Char	Satui	Berhampore	100	Char land
5.	Chak Chandpur	Rampara-I	Beldanga-II	100	Char land
6.	Manganpara Char	Rampara-I	Beldanga-II	80	Char land

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 MKS-1-
 08 AUG 2024
 MD. WAHABUZZAMAN
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad


 03/04/24
 Executive Engineer,
 Berhampore Irrigation Division,
 Berhampore, Murshidabad

Regulation of Flood Plain Zone			Annexure-E
Sl. No.	Department	If the flood plain zone has been demarcated and the extent of encroachment of the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
1	Irrigation	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified which are annexed herewith as Annexure-E/1.	Data not available as the direct Discharge of pollutants by encroachers by the side of river Ganga and its tributaries are not measured or maintained by this department.

Endo - Annexure - E/1

Sudhakar
09/04/24
Executive Engineer,
Berhampore Irrigation Division,
Berhampore, Murshidabad

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08 AUG 2024
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Govt. of West Bengal
Regd. No. - 97/2002
Berhampore, Murshidabad



Annexure-I

District wise number of health care units, Biomedical waste generation by health care units and treatment & disposal of Bio-medical wastes through the Common Bio-Medical Waste Treatment Facilities:

Sl. No.	Name of the State /Union Territory	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (in Kg/day)	Bio-medical Waste Treatment and disposal (in Kg/day)		Total (in Kg/day)
					Incineration	Autoclaving	
1.	West Bengal	Kolkata	1631	9107.38	4381.61	4725.77	9107.38
2.		North 24 Parganas	1179	6646.01	5005.41	1640.60	6646.01
3.		South 24 Parganas	687	2866.11	1390.18	1475.93	2866.11
4.		Hooghly	634	1694.91	1457.63	237.28	1694.91
5.		Howrah	626	1197.99	643.30	554.69	1197.99
6.		Nadia	410	1632.93	1397.68	235.25	1632.93
7.		Murshidabad	308	375.89	321.42	54.47	375.89
8.		Purba Bardhaman	534	3481.89	2857.25	624.64	3481.89
9.		Paschim Bardhaman	457	2101.66	1793.92	307.74	2101.66
10.		Bankura	312	915.05	794.31	120.74	915.05
11.		Birbhum	397	797.87	692.31	105.56	797.87

Continued..... Page 2

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Berhampore, Murshidabad

R-11

12.	Purulia	135	346.66	300.920	45.740	346.66
13.	Purba Medinipur	558	1284.49	1276.73	7.760	1284.49
14.	Paschim Medinipur	331	1228.49	1222.71	5.780	1228.49
15.	Jhargam	100	373.57	371.98	1.590	373.57
16.	Dakshin Dinajpur	90	323.87	165.730	158.14	323.87
17.	Darjeeling	326	1308.66	714.380	594.280	1308.66
18.	Malda	320	1127.39	822.660	304.730	1127.39
19.	Jalpaiguri	127	350.17	214.490	135.680	350.17
20.	Coochbehar	197	717.04	445.180	271.860	717.04
21.	Alipurduar	128	280.77	160.930	119.840	280.77
22.	Uttar Dinajpur	191	593.46	343.630	249.830	593.46
23.	Kalimping	34	133.88	88.110	45.770	133.88
Total		9712	38,886.14	26,862.47	12,023.67	38,886.14

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Fund received from WBSPMG in 2023-24 F.Y. for IEC Activities

Sl No.	Name of IEC Activity	Sanctioned Amt. (in Rs.)
1.	Ghat pe Haat	150,000/- (Per Ghat pe Haat – 50,000/-)
1.	Celebration of the International Day of Yoga	50,000/-
2.	Display of Flex/ Banners with the message of river pollution abatement during ensuing Durga Puja 2023	25,000/-
3.	Ganga Utsav	1,00,000/-
4.	River Festival	2,00,000/-
6.	Mass Awareness Exhibition	70,000/-
7.	Behavioral Change Communication Activities	50,000/-
8.	Public Outreach and Knowledge based events in Educational Institutions	1,00,000/-
10.	Additional Communication & Public Outreach Activities (Wall painting, Tableau & Slogan Competition)	79,500/-
Total		8,24,500/-

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07/08/24
08 AUG 2024
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Berhampore, Murshidabad

Fund released to the ULBs of West Bengal under Ring Fenced Account

2023-24

Rs. In lakh

Sl. No	Name of District	Name of ULB/Agency	Amount Released
1	Murshidabad	Jiaganj Azimganj	117.19800
2	Kolkata	Kolkata MC	5423.19000
3	North 24 Parganas	Bidhannagar MC	355.08000
4		Executive Engineer, MED, Barasat	137.53800
5	Nadia	Coopers Camp	3.09200
6		Santipur	3.98500
7	Birbhum	Sainthia	41.91000
8		Rampurhat	9.31300
9	Hooghly	Arambag	15.00000
10	Purba Medinipur	Tamluk	4.50000
11		KMDA	10031.79200
12		SUDA	4150.58100
13	Malda		0.00000
14	South 24 Parganas		0.00000
15	Howrah		0.00000
Total Release 2023-24			20293.17900

2024-25

Rs. In lakh

Sl. No	Name of District	Name of ULB/Agency	Amount Released
1	Kolkata	Kolkata MC	161.43000
2	Purba Bardhaman	Burdwan	32.83898
3	North 24 Parganas	Executive Engineer, MED, Bidhannagar	21.76600
4		SLRDC	148.77600
Total Release 2024-25			364.81098
Total Release			20657.98998

** The indicated fund includes release for NMCG in different Ganga Towns

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Revised Fund Utilization of NMCG Project, under GAP Wing, W&S
Sector, KMDA.

Sl. No.	District	Name of Project	Utilization Amount (Cr.)	Total (Crore)
1.	Nadia	Kalyani	117.38	303.96
		Nabadwip	32.47	
		Gayeshpur	154.11	
2.	Howrah	Howrah, Bally & Baranagar	182.44	182.44
3.	South 24 Pgs.	Maheshtala	75.76	243.79
		Budge Budge	168.03	
4.	North 24 Pgs.	Bhatpara	322.18	974.07
		Kanchrapara	26.32	
		Barrackpore	304.11	
		Garulia, Naihati, Titagarh, Khardah & Panihati	45.18	
		Halisahar	276.28	
5.	Hooghly	Uttarpara-Kotrung	15.44	116.52
		Hooghly- Chinsurah	83.49	
		Chandannagar- Bansberia	9.09	
		Baidyabati- Bhadreswar	8.50	
6.	Murshidabad	Berhampore & Jangipur	34.83	34.83

Emmar
10/07/2024

M. Khairul Islam
10/7/24

Chief Engineer
Water & Sanitation Sector,
GAP Wing, KMDA

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08 AUG 2024
MD. KHAIRUL ISLAM
Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

Standard Format of Utilisation Certificate

- 1) Name of Scheme/Project as per Administrative Approval Order BERHAMPORE AND JANGIPUR I & D WORK WITH STP

- 2) Reference to Administrative Approval (NMCG Order No. and Date): Pr-12013/1/2017-Tech Construction NMCG Dated 17.01.2018 for Berhampore Municipal Town
Pr-12013/34/2018-Tech Const. NMCG Dated 11.06.2018 for Jangipur Municipal Town

- 3) Source of funding: (For all schemes under EAP/NON-EAP/NGP)* NGP

Sl.No	WBS(NGRBA) Fund release Order No. & Date.	Amount released by WBS(NGRBA)PMG (Rs. In lakh) (Central & State shares to be shown separately)	Remarks
1	2	3	4
			<p>1. Certified that out of Rs.34.83 Crore sanctioned during the year 2024-25 In favour of Division - VIII under WBS(NGRBA)PMG Letter(s) No. given in the margin, a cumulative sum of Rs.34.83 Crore has been utilised for the purpose for which it was sanctioned and the balance sum of Rs. NIL remains unutilised.</p> <p>2. Utilisation of fund stated above, does not include any excess/supplimentary works.</p> <p>or,</p> <p>Utilisation of fund stated above includes interalia, excess/supplimentary works within the limit of sanction by the competent authority as per codal provisions & prevailing Govt. orders in the UD & MA Department and within the administratively approved cost.</p> <p>or,</p> <p>utilisation of fund includes interalia, excess/supplimentary requiring approval of the Government and such approval has been accorded by the UD & MA Department vide No. dated,</p>
	Total		

Note:

- 1 In the 2nd Certificate, there are three options keep only and strike out the remaining two.

ATTESTED
 08 AUG 2024
 MD. KHAIRUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad

Handwritten signature and date
 8/17/24

Handwritten signature
 Chief Engineer
 Water & Sanitation Sector,
 GAP Wing, KMDA

- 175 -

Statement of Status of the Scheme and Requisition of Fund for the Scheme/Project under NGP

Executing Division: Div. - VIII, GAP Wing, W & S Sector, KMDA

Sl. No.	Name of the Scheme/Project	Location	Sanctioned Cost (Balance cost / Administratively Approved cost)	Awarded Cost/ Tendered Amount	Cumulative fund already received	Cumulative UC submitted (copy of U.C. against last instalment of fund to be enclosed.)	Gross Booked Expenditure against col. 8 (gross amount inclusive of statutory deductions).	Cumulative physical progress (%) anticipated upto end of indenting month if indent submitted by 7th of the month & upto to the end of the next month, if indent submitted thereafter	Anticipated gross value of works depending on physical progress shown in col. 10	Indent of fund (gross amount inclusive of statutory deductions) Refer to Note below (IT, VAT, ST, Cess/ Royalty included)
1	2	3	4	5	6	7	8	9	10	11
1	Berhampore and Jangipur I&D Work with STP	Berhampore and Jangipur	Rs. 51.20 Crore for Berhampore and Rs. 68.47 Crore for Jangipur & GST for Both Rs. 5.97 Crore Total Rs. 125.64 Crore	Capital Cost: Rs. 56.12 Crore O & M: Rs. 61.34 Crore Total: Rs. 119.46 Crore	Rs. 34.83 Crore	Up-to-date	Rs. 34.83 Crore	68.00%	39.52 Crore	Rs. 33,672.00

Note: 1. Please submit Utilization Certificate in the prescribed proforma (format enclosed) for the last instalment of fund received.
2. Please submit source of fund-wise (NGP) separate indents (Modified).

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MKS

MD. KHAIROL ISLAM
Notary Public
Govt. of West Bengal
Regd. No. - 97/2002
Berhampore, Murshidabad

Tanda
on account
8/1/24

Chief Engineer
KMDA

Chief Engineer
Water & Sanitation Sector,
GAP Wing, KMDA

Present status of Solid waste management & Liquid waste management under SBM (G) programme in rural area of Murshidabad district towards compliance of the order of Hon'ble National Green Tribunal

Name of the District	Murshidabad
No. of Ganga bordering Block	01
No. of Ganga bordering GP	08
Target No. for setting up of Solid waste Management unit	65
SWM DPR approved	65
SWM Land identified	63
Tender done for setting up of SWM unit	63
Work order done for setting up of SWM unit	62
SWM unit completed	24
SWM unit in under construction stage	38
Expenditure made till date for construction of SWM unit (In Rs.)	69,21,481
Tender done for procurement of E-carts	207
Work order issued for procurement of E-carts	204
No. of E-cart purchased	164
Expenditure made till date for procurement of E-carts (In Rs.)	1,87,88,038
No. of Villages in Ganga bordering GPs	469
DPR prepared for No. of Villages	469
Cost of DPR (In Rs.)	59,74,26,742
Tender done for No. of schemes	7902
Tender Amount (In Rs.)	28,00,79,057
Work order issued for No. of schemes	5096
Work order value (In Rs.)	17,79,73,954
No. of LVM schemes completed	1154
Expenditure made till date for completed LVM schemes (In Rs.)	3,88,00,820

58
 Officer in Charge SBM(G)
 Murshidabad

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 08 AUG 2024
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 Notary Public
 Govt. of West Bengal
 Regd. No. - 97/2002
 Berhampore, Murshidabad



LIFE
Lifestyle for
Environment

West Bengal Pollution Control Board

Department of Environment,

Govt. Of West Bengal

Malda Regional Office

"Paribesh Bhavan" (Near Food Park)

Abhirampur, P.O. Mokdumpur Malda - 732 103.

Website: www.wbpcb.gov.in, email: wbpcbmro@gmail.com

Memo No- 7457 WPB/MRO/G.C/NGT/23/24

To

Date- 02/02/2024

Additional District Magistrate (Gen)
Office of the District Magistrate & Collector,
Berhampore, Murshidabad :-742101

Sub: Submission of information in Connection with NGT case bearing OA no: 200/2014 of the Principal Bench, New Delhi

Ref: Additional District Magistrate Office Letter Memo No-35/ En/DGC-MSD, Dated-24/01/2024

Sir

This has reference to your above-mentioned letter. I am sending the following information for your kind information and necessary use:

S.I.	Question	Material for Reply
a.	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	None of the industries, which are identified as SPIs (Seriously Polluting Industries) are directly discharging to the river Ganga and its tributaries. Industries - NTPC Limited, Sagardighi Thermal Power Project, The Bhagirati Co-Operative Milk Producers Union Limited are listed as SPI for Murshidabad, and two nos. cement industry (Ultratech Cement Limited, Ambuja Cement Pvt.Ltd). Five SPI and 17 Category, 41 rice mills and 100 other units are functioning in the district.
b.	Total daily generation of such industrial waste within the district.	Estimated waste quantity from 3 SPIs = 604646 Ton/Month* (* include Fly Ash and Bottom Ash, which are eventually utilized) Estimated waste quantity from two Cement units = 0.3510 Ton/month Estimated waste from other units = 615 Ton/Month
c.	The manner of treatment of the industrial waste so generated.	Septic tank for municipal sewage and predominantly sedimentation tank followed by biodegradable treatment for industrial wastewater.
d.	The discharge effluent analysis from the CETP and ETP treating the industrial effluent.	Copy of last effluent treatment three SPIs (NTPC Limited, Sagardighi Thermal Power Project, The Bhagirati Co-Operative

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Notary Public
Govt. of West Bengal
Regd. No.- 97/2002
Berhampore, Murshidabad

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Question

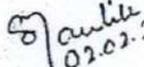
-178-

R-14

Question	Material for Reply
waste from each outlet.	Milk Producers Union Limited) attached.
The per day generation of industrial solid waste and manner of its treatment and disposal in the district.	Estimated waste quantity from SPI = 20155 T per day Estimated waste quantity from Cement industry = 0.0117 ton/ day Estimated waste from other units = 20.5 T per day
f. Total daily generation of such industrial wastewater within the district.	Wastewater from SPI = 5830113 KL per Day Wastewater from rice mills = 1646.45 KL/day Wastewater from units other than rice mills and GPIs = 304.5 KLD. Five SPI and 17 Category, 41 rice mills and 100 other units are functioning in the district.

Thanking You.

Yours faithfully



(D. Maulik)

 Senior Environmental Engineer
 West Bengal Pollution Control Board
 Malda Regional Office

 Senior Environmental Engineer & In-charge
 Malda Regional Office

Enclosed: As stated above

ATTESTED


 08 AUG 2024
 MD. KHAIRUL ISLAM
 Notary Public
 Govt. of West Bengal
 Regd. No.- 97/2002
 Berhampore, Murshidabad

Advance service foe Affidavit in compliance with the order of Hon'ble National Green Tribunal Principal Bench, New Delhi, Dated 24.11.2023, 21.02.2024 & 02.05.2024in matter M.C. Mehta vs. Union of India & Ors. O.A. 200 of 2014.

1 message

Office of Adv Madhumita <office.advocate.madhumita@gmail.com>
To: Katyayni Chaubey <katyaynichaubey986@gmail.com>

Sat, Aug 10, 2024 at 4:49 PM

Dear Madam,
Please find the attachment.



KMC OA 200 of 2014 August.pdf



Malda OA 200 August.pdf



Murshidabad OA 200 August.pdf



Purba Medinipur OA 200 August.pdf



South 24 Parganas OA 200 August.pdf

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With Regards

Office of Advocate Madhumita Bhattacharjee
1921, J Block, Opposite Ariston Hospital, C.R. Park,
New Delhi-110019
Mob. No. 7011332809

Chamber No. 807, Additional Building Complex,
Supreme Court of India,
New Delhi-110001
Telephone No. 011-43029802